

30/100  
**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**GUWAHATI BENCH**  
**GUWAHATI-05**

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judl.)

*Saliba*  
22/11/17

FORM NO. 4  
(See Rule 42 )  
CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH.  
GUWAHATI.

ORDER SHEET

Original No. 65/2002  
Misc. Petition No. /  
Contempt Petition No. /  
Review Application No. /

Applicant(s)

S. M. Singh

Respondent(s)

U.O.T. Govt.

Advocate for Applicant(s) Mr. A. M. Singh, Mr. P. K. Roy Choudhury  
Aslam Khan

Advocate for Respondent(s) C.A. S. Choudhury

Notes of the Registry

Date

ORDER OF THE TRIBUNAL

This is application in form 28.2.02 ! Heard Mr. A.M.Singh, learned counsel  
C. F. for Rs. 50/- deposited  
vide IP 2/2022 dated 26.5.2002  
for the applicant.

The application is admitted. Call for  
the records. Returnable by four weeks.

Pendency of this application shall not  
stand in the way of the Respondents to consider  
the case of the applicant in upgrading  
the pay scale.

List on 2-4-2002 for order.

I C Usha  
Member

Vice-Chairman

Mr. S. Sarma, learned counsel appearing  
on behalf of the Mr. A.K.Choudhury, learned  
Addl. C.G.S.C. prays for time to file written  
statement. Prayer is allowed. List on 6.5.02  
for orders.

I C Usha  
Member

Notice prepared and sent  
to Dls. for giving the  
Respondent Notice by  
Regd A.D.

13/3/02

DINo 832/836

Dtd 19/3/02

mb

No. written statement  
has been filed.

By  
3.5.02

6.5.02 List on 3.6.2002 to enable  
the Respondents to file written state-  
ment.

I.C.Usha  
Member

Vice-Chairman

No. written statement  
has been filed.

By  
31.5.02

3x8x83 Expt on 8x2x82xfexxorders.

Re-drawn Notice to  
1st respondent No 3.  
Vide D/I No 1742

ddl. 12/6/02.

By  
12/6/02.

Member

xx88-8xx8xxm

Expt.

3.6.02 No written statement so far  
filed. List on 24.6.02 for orders.

I.C.Usha  
Member

Vice-Chairman

No w/s has been filed.

NS  
21/6/02

im

24.6.02 Respondents are yet to file  
written statement. On the prayer of  
Mr. A.K.Choudhury, learned Addl.  
C.G.S.C. for the respondents further  
four weeks time is allowed to file  
written statement. List again on  
25.7.2002 for orders.

I.C.Usha  
Member

Vice-Chairman

mb

25.7.02

No written statement so far filed.

Mr. A. Deb Roy, learned Sr. C.G.S.C. again  
renews the prayer for further four weeks  
time to the respondents for filing of  
written statement on behalf of Mr.  
A.K.Choudhury, learned Addl. C.G.S.C.  
Prayer allowed. No further time shall be  
allowed.

List on 23.8.2002 for further  
order.

I.C.Usha  
Member

Vice-Chairman

By  
22.8.02

(3)

3

O.A. 65/2002

Notes of the Registry Date Order of the Tribunal

23.8.02

Further four weeks time is allowed to the Respondents to file written statement as prayed by Mr. A.K. Choudhury, learned Addl. C.G.S.C. for the Respondents.

List on 23.9.2002 for orders.

*K. I. Sharmin*  
Member

*[Signature]*  
Vice-Chairman

mb

23.9.02

The respondents are yet to file written statement. Further four weeks time allowed to file written statement on the prayer of Mr A.K. Choudhury, learned Addl. C.G.S.C.

List on 7.11.02 for order.

*K. I. Sharmin*  
Member

*[Signature]*  
Vice-Chairman

pg

7.11.02

Heard learned counsel for the parties. Written statement has been filed. The case may now be listed for hearing on 25.11.02. In the meantime the applicant may file their rejoinder, if any.

*K. I. Sharmin*  
Member

*[Signature]*  
Vice-Chairman

28. 10. 02

*W.P. submitted  
by the Respondents.*

lm

25.11.02

On the prayer of Mr. A.Khan, learned counsel for the applicant the case is adjourned. List on 11.12.2002 for hearing.

mb

*[Signature]*  
Vice-Chairman

9  
SA 651200

Notes of the Registry Date Order of the Tribunal

10.12.02

11.12.02

Rejoinder Submitted  
by the applicant in reply  
to the Writ  
*Par*

Heard counsel for the parties.

Hearing concluded. Judgment delivered  
in open Court, kept in separate sheets.

The application is disposed of  
in terms of the order. No order as to  
costs.

*W.C. Sharma*  
Member

*U.P. Singh*  
Vice-Chairman

27.12.2002

Copy of the Judgment  
has been sent to the  
Office for issuing  
the same to the applicant  
as well as to the Add.  
C.G.S.C. for the Record.

*Par*

*BB*

6

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 65 of 2002.

DATE OF DECISION 11-12-2002.

Shri Soraisam Manimacha Singh

PETITIONER(S)

Shri A.M.Singh

ADVOCATE FOR THE PETITIONER

- VERSUS -

Union of India & Ors.

RESPONDENTS

Shri A.K.Choudhury, Addl.C.G.S.CADVOCATE FOR THE RESPONDENTS

THE HON'BLE MR JUSTICE D.N.CHOWDHURY, VICE CHAIRMAN.

THE HON'BLE MR K.K.SHARMA, ADMINISTRATIVE MEMBER.

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the judgment ?
4. Whether the judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble Vice-Chairman.

M

[Signature]

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 65 of 2002.

Date of Order : This the 11th Day of December, 2002.

The Hon'ble Mr Justice D.N.Chowdhury, Vice-Chairman.

The Hon'ble Mr K.K.Sharma, Administrative Member.

Shri Soraisam Manimacha Singh,  
Veterinary Field Assistant of  
Assam Rifles now posted at  
A.R.Thoubal, a resident of Chingamakha Maisnam  
Leikai, Imphal West District, Manipur                   ...Applicant

By Advocate Sri S.M.Singh.

- Versus -

1. Union of India,  
through the Secretary to the  
Government of India,  
Ministry of Home Affairs,  
New Delhi.

2. The Ministry of Finance,  
through its Secretary,  
Govt. of India, New Delhi.

3. The Director General,  
Directorate of Assam Rifles,  
Shillong-793001.

4. The Deputy Inspector General,  
MP Range, Assam Rifles,  
Imphal.

5. The Commandant,  
7th Assam Rifles,  
Thoubal.

... Respondents

By Sri A.K.Choudhury, Addl.C.G.S.C.

O R D E R

CHOWDHURY J.(V.C)

The issue relates to upgradation of pay scale of  
Veterinary Field Assistant serving in Assam Rifles to  
Rs.4000-6000/- in parity with those other counter parts.

2. Mr A.M.Singh, learned counsel appearing for the applicant stated that the applicant was agitating the matter in different forums and failing to get any remedy he moved the Imphal Bench of Gauhati High Court in Writ Petition(Civil) No. 798 of 1999. Finally by order dated 31.12.2002 the Writ Petition was disposed of directing the applicant to move the appropriate forum to seek his remedy. Hence this application before the Tribunal for redressal of his grievances. Mr Singh also pointed out to the reply submitted by the respondents in which it was indicated that the authority took a decision advising the Assam Rifles to process the proposal of cadre restructuring of the post of Veterinary Field Assistants in the manner indicated by the Ministry of Home Affairs in its communication dated 17.12.99. The relevant text of the said communication is reproduced below :

(i) DD(Pers) BSF has intimated that a proposal for cadre restructuring of Veterinary staff is being processed by them. ITBP is also processing the proposal on the same lines. Assam Rifles was advised by Dir.(Pers), MHA, to process the proposal for cadre restructuring of the post of VFA.

(ii) To maintain uniformity in educational qualification and pay scales as recommended by the Fifth Pay Commission, Assam Rifles was advised to process the proposal in consultation with the BSF and ITBP, so that a similar proposal on uniform lines is formulated.

(iii) As the posts of Veterinary stff in BSF and ITBP are combatised while in Assam Rifles VFAs are civilians, to maintain the uniformity in the rank structure, Assam Rifles were advised to propose the combatisation of these posts as well.

(iv) Since the matter is already subjudice, any decision for upgradation of pay scales in Assam Rifles can be taken after finalisation of the Court case."

Mr A.M.Singh, learned counsel for the applicant has also drawn our attention to the communication sent by the Ministry of Home Affairs dated 31.3.1998 indicating its mind for implementation of upgradation of the pay scale of Veterinary Field Assistants in the Assam Rifles. The said communication clearly indicated the decision of the authority for revising the pay scale.

3. We have heard Mr A.M.Singh, learned counsel for the applicant and also Mr A.K.Choudhury, learned Addl.C.G.S.C. for the respondents at length. Considering the facts and circumstances we are of the opinion that the matter requires no further adjudication from our end. The Government has taken a decision in principle and in view of the pendency of the Court proceeding the authority did not take any step for implementation of the matter. In view of the clear statement made by the respondents we dispose of this application with a direction on the respondents to implement the undertaking as expeditiously as possible, preferably within a period of three months from the date of receipt of this order.

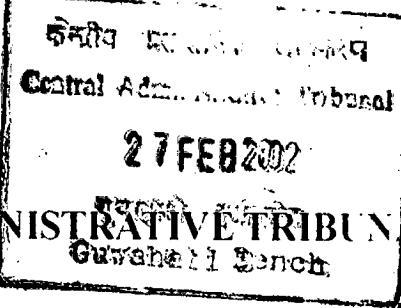
The application thus stands disposed of. There shall, however, be no order as to costs.

*K. K. Sharma*

( K.K.SHARMA )  
ADMINISTRATIVE MEMBER

*D. N. Chowdhury*

( D.N.CHOWDHURY )  
VICE CHAIRMAN



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

ORIGINAL APPLICATION NO. 65 OF 2001.

I, Sorisam Manimacha Singh, resident of Singjamei Makha Meisnam Leikai, Imphal, Manipur.

Applicant,

- Versus -

1. The Union of India and 4 others.

Respondents.

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1.	Application	Application filed by the Applicant.	
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3.	ANNEXURE A/1	Certificate	
4.	ANNEXURE A/2	Certificate	
5.	ANNEXURE A/3	Certificate	
6.	ANNEXURE A/4	Order dated 17/11/1984	
7.	ANNEXURE A/5	Order dated 24/01/1986	
8.	ANNEXURE A/6	Order dated 24/01/1987	
9.	ANNEXURE A/7	Order dated 10/12/1986	
10.	ANNEXURE A/8	Appointment Order 2/2/1987	
11.	ANNEXURE A/9	Relevant pages of CCS( RP )Rules 1987. First Schedule of part A.	
12.	ANNEXURE A/10	Relevant portion of sec. 30 of I.V.C. Act 1984.	
13.	ANNEXURE A/11	Relevant portion	
14.	ANNEXURE A/12	Letter dated 15/09/1998	
15.	ANNEXURE A/13	Letter dated 08/06/2001	
16.	ANNEXURE A/14	Chart of duties	
17.	ANNEXURE A/15	Hand Book of ICAR	
18.	ANNEXURE A/16	Advertisement for farm tech.	
19.	ANNEXURE A/17	Relevant Portion of CCS ( RP )Rules 1997	
20.	ANNEXURE A/18	High court, order dated 31/12/2001	
21.	ANNEXURE A/19	Decision of DGAR dated 24/04/2001	

Signature of the Applicant

For use in Tribunal's office

Date of filling :

Registration No. :

27/2/02

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Guwahati Bench

Original Application No. 65 of 2002.

Shri Soraisam Manimacha Singh, aged about 39 years,  
S/o S. Ibobi Singh, by occupation a veterinary Field  
Asstt. of Assam Rifles now posting at 7th  
A.R. Thoubal, a resident of Chingamakha Maisnam  
Leikai, Imphal West District, Manipur.

---- *Applicant.*

- Versus -

1. The Union of India, through the Secretary to the Government of India, Ministry of Home Affairs.
2. The Ministry of Finance through its Secretary, Govt. of India, New Delhi.
3. The Director General, Directorate of Assam Rifles, at Shillong - 793001.
4. The Deputy Inspector General, MP Range, Assam Rifles, at Imphal.
5. The Commandant, 7th Assam Rifles, at Thoubal.

Details of Applications :-

1. Particulars of the Order against which the application is made :-

Against the inaction of the respondents in implementing the Central Civil Services ( RP ) Rules, 1997 in the other words for non implementation of the Central Civil Services, ( Revised Pay ) Veterinarians ( Veterinary Staffs ) of the Assam Rifles which has been nomenclatured as Veterinary Field Assistants ( VFA ).

Filed by

Azlam Khan  
Advocate

27-2-02

**2. Jurisdiction of Tribunal :-**

The applicant declares that the subject matter of the present case where he wants redressal is within the Jurisdiction of the Central Administrative Tribunal, Gauhati Bench.

**3. Limitation :-**

The subject matter of the present case is as regards to unequal treatment in implementing the CCS ( Revised Pay ) Rules, 1997. It is a case of continuing cause of action which arises every month. Hence, the applicant begs to submit that the application is very much within time. Limitation Period prescribed in section 21 of the Administrations Tribunal Act

**4. Facts of the Case :-**

I. The applicants is a bona fide citizen of India having permanent residential place at Chingamakha Maisnam Leikai, Imphal West District, Manipur.

He is an educated person possessing the following Certificates and degree :-

- (a) He passed High School Leaving Certificate, 1980 under the Board of Secondary Education, Manipur in third division.
- (b) He again passed Veterinary Field Assistant Training Course for the Academic Session of 1982 - 83 in the month of October, 1983 under the Veterinary Training Centre, Govt. of Manipur at Porompat, Imphal and Placed in 1st Division.
- (c) He has passed B.A ( Two years ) Examination in the year 1985 under the Manipur University in Simple Pass.

*True copies of Certificate of HSLC, Vety Trng Course and B.A. are enclosed herewith and marked as Annexures - A/1, A/2, & A/3 respectively.*

II. The applicant for the first time entered into service as veterinary Field Assistant in the Directorate of Veterinary and Animal Husbandry, Govt. of Manipur on adhoc basis vide Order No. 5/BE/65 (pt III), dated 17-11-84 and such adhoc Service was extended upto 24 - 1 - 1987. This was before he joined service in Assam Rifles.

True Copies of Order dt. 17 - 11 - 84 and extension orders dt. 24-1-1986 & 24-1-1987 etc. are enclosed as Annexures - A/4,A/5,A/6 respectively.

Thereafter, while he was in the directorate of Veterinary Manipur on adhoc service as submitted above, he received a call Letter dt. 10-12-1986 from the Directorate General Assam Rifles, Shillong for interview for appointment to the post of Veterinary Field Assistant as he applied for.

True copy of the said call letter dt. 10-12-1986 is also enclosed as Annexure - A/7.

The applicant faced the interview and selected for appointment to the said post of Veterinary Field Assistant ( VFA for short ) and accordingly DGAR issued appointment order being No. II. 14015 / 48-75 / VFA/ME ( A ), dated 2-2-1987 in the pay scale of Rs. 975 - 25 - 1150 - EB - 30 - 1540 per month plus other admissible allowances and joined the service by getting posting place at 2nd Assam Rifles. At present the petitioner is posted at 7th A.R.

True copy of the appointment order dt. 2-2-1987 is also enclosed and marked as Annexure - A/8.

III. The present post of the applicant i.e., VFA and other posts known as Animal Husbandry Assistant, Compounder, Dresser, Stockman, Stock Asstt., Vaccinator and Milk recorder etc. are categorised as paraveterinarians posts. They provide auxiliary support in Veterinary and Animal Husbandry practices.

The minimum required qualification of such post is matriculation with diploma or certificate or experience of one or two years as the case may. Section 30 of the Indian Veterinary Council Act, 1984 also provides the minimum qualification and nature of works to be done by such posts. The relevant portion is hereby reproduced :

**Sec. 30 ( b ) Practise Veterinary Medicine in any State :-**

Provided that the State Government may, order, permit a person holding a diploma or certificate of veterinary supervisor, stockman or stock assistant ( by whatever name called ) of any state or any veterinary institution in India, to render, under the supervision and direction of a registered Veterinary practitioner, minor veterinary services.

**Explanation :-** " Minor veterinary services" means the rendering of preliminary veterinary aid, like vaccination, castration, and dressing of wounds, and such other types of preliminary aid the treatment of such ailments as the State Government may, by notification in the Official Gazette, specify in the behalf.

Therefore, duties and nature of works of all such posts are to do minor veterinary Services which provides auxiliary support in Veterinary and Animal Husbandry Service like Vaccination, castration, dressing of wounds or treatment of ailments etc.

IV. That initially the pay scale of the said group of post ( i.e. Veterinary Staffs / or Paraveterinarians Post ) were placed at the pay range from Rs. 950 - 1500 /- to 1200 - 2040 /-. But now as per 5th pay commission report, the Central Government revised the pay scale of the said Veterinary Staffs/ or paraveterinarians post equally to the pay scale of Rs. 4000 to 100 - 6000 /- by naming the posts such as Stockman / Compounder / Stock Asstt. / Animals Husbandry Asstt. / Dresser etc. All the concerned Department under Central Service have implemented the said revision of pay, but in case of the post of VFA of Assam Rifles, the Directorate General Assam Rifles failed to implement such revision of pay by taking the chance of nonmentioning the nomenclature of VFA in the column of Veterinary Staffs of the Central Civil Service ( Revised Pay ) Rules, 1997. Instead of Implementing the Pay scale given in the First Schedule of Part "B" of the said Civil Science ( RP ) Rules 1997 i.e. 4000 - 100 - 6000 by taking analogy of the post or veterinary staffs as described in sec. 30 of the Indian Veterinary Council Act 1984, where it is clearly stated that what ever name may be called, but the DGAR implemented The C.C.S ( RP ) Rules 1997 in schedule " A " i.e. Rs. 3200 - 4900.

True copy of the relevant page showing pay scale of the veterinary staffs of the Central Civil Service ( Revised Pay ) Rules, 1997 First Schedule of Part " A Relevant Portion of sect. 30 of India Veterinary Council Act, 1984 are enclosed herewith and marked as Annexures. A/9 and A/10 respectively.

It will be not be out of the place to mention here that the post of Veterinary Compounder attach to Central Forest Service was initially fixed at the pay scale of Rs. 800 - 1150/- less than the pay scale of VFA, Assam Rifles. But with the new pay revision, the pay scale of the said Vety Compounder of Forest Service is revised to Rs. 4000 - 6000/-

The Petitioner beg to submit that the compounder of BSF also enjoying the pay scale of Rs. 1400 - 2300 pre revised and after revised Rs. 4500 - 125 - 7000/- per month. It is also beg to submit that the nature of work of compounder B.S.F is only to maintain pharmaceutical works under supervision of a Register Veterinary Doctors. Whereas the nature of works of the petitioner's post i.e VFA of Assam Rifles include all the functions and operation of vety. and Animal Husbandry works such as Treatment, minor veterinary works maintaining pharmaceutical works, Inspection of animal health, checking of Meat supply to Troops, accompany with troops in field works without supervision of any Doctors/Register Veterinary Practitioner. It is also beg to submit that there is no Post of Doctors in Assam Rifles whereas B.S.F has having Register Veterinary Doctors/ Practitioner. In other words the veterinary Field Asst. of AR are more workload and responsible than the compounder of BSF.

The Assam Rifles had submitted a proposal to Ministry of Home Affairs to streamlines the pay structure of VFA Assam Rifles with compounder B.S.F /ITBP vide DGAR letter No. A/PERS/5th pay/98 dated 15 sep.98 and letter No. II. 14015/ 5th CPC/ 98/A - II/198 dated 08 June 2001.

True copies of relevant portion containing the pay scale of compounder, Central Forest Service and letter of DGAR dated 15.9.98 and 8.6.2001 are enclosed as A/11, A/12 and A/13 respectively.

*Paru*

V. That on approach being made by the applicant, the Directorate General Assam Rifles issued an official notification dt. 15 - 9 - 98 1984 ( at annexure A/12) under heading of ' Silent Feature of Pay Scale of Assam Rifles Personnel '. It is stated at para No. 20 of the said notification that the Directorate had taken up a case to upgrade the basic pay of VFA to Rs. 4000 - 6000 /- and further stated that Ministry of Home Affairs is inclined to such proposal.

VI. That, as stated above the duties and nature of works of the VFA and other posts like Stockman / Compounder / Stock Asstt / Animal Husbandry Asstt. / Dresser etc are only minor veterinary service rendering preliminary veterinary aids like vaccination, castration, dressing of wound etc. Therefore the nature of works or work allocation of all the veterinary staffs ( or para - veterinarian post ) are almost same in view of the sec. 30 ( b ) of the said Act, 1984. But in ground reality the VFA in Assam Rifles are more onerous and onerous than the other veterinary staffs of other Departments.

Charter of duties of VFA, Assam Rifles :-

APPX

( Ref to DGAR letter No. I. 14015 / C -

Duty /VFA/ Med - 4 dated 4<sup>th</sup> Aug 99

CHARTER OF DUTIES OF VETERINARY FIELD

ASSISTANT : ASSAM RIFLES

Charter of duties of Veterinary Field Assistant are as under :-

- (a) Regular medical inspection to be conducted, to ensure fitness of Animals, the Veterinary Field Assistant and proper record of such inspections be maintained.
- (b) Regular medical examination and treatment of sick Animals held at Battalion.
- (c) Regular medical examination of Animals available in Dairy farm, Poultry farm and Piggery farm etc. in the Battalion.
- (d) Veterinary Field Assistant always accompany the Animal transport when they carry lead from one place to another.
- (e) Examination of MOH (Meat of Hoof) and inspection of dressed meat issued to the troops.
- (f) Veterinary Field Assistant ensures that eggs supplied by contractor dare fresh, of good average size and weight of 12 eggs is not be less than 500 gms. Individual egg weighing less than 40 gms is not be accepted.
- (g) Veterinary Field Assistant also ensures that Poultry live is healthy and well nourished.

A True copy of chart of duties is enclosed herewith and marked as Annexure A/14.

VII. The Service of the VFA in Assam Rifles with one year certificate course in the Veterinary Science is also a Technical Post. In the Hand Book of Indian Council of Agricultural Research ( ICAR ), it is clearly Pointed out that Field Assistant in Veterinary is also a Technical post vide Appendix II of the said Hand Book of ICAR. It is also pertinent to mention that an advertisement for appointment to the post of farm technician ( T 2 ) which is equivilant to the post of VFAs of Assam Rifles, the essential qualification for the said post was provided as metric plus one year certificate course in veterinary Science.

True copy of the relevant page containing Appendix II of the hand book of ICAR, and Advertisement for Farm Tech. T2 also enclosed and marked as Annexure - A / 15. and A / 16.respecitivly.

It may also be relevant to mention here that in CCS ( RP ) Rules, 1997 there is also another column under the heading of "Other Technicians" and the same is reproduced here in:

#### "XXII OTHER TECHNICIANS"

(a) Post requiring articulation with some experience as minimum qualification for direct recruitment. Rs. 4000 - 100 - 6000 /-

True copy of portion containing other technician of CCS ( RP ) Rules, 1997 is enclosed as Annexure A/17.

*Revd*

STAFFS" or column No. "XXII - OTHER TECHNICIANS" ( Vide Annexure - A/12 and A/13). Having no other alternative and also in order to enforce the entitled legal right of the applicant, a writ petition being W.P. ( C ) No. 798 of 1999 was filed in month of June, 1999 before the Gauhati High Court, Imphal Bench on thinking that VFA of Assam Rifles is also a part and parcel of the Assam Rifles and hence, is an arm force. Unfortunately the hon'ble High court, Imphal Bench closed the writ petition by giving specific observation that the nature of case falls within the jurisdiction of Central Administrative Tribunal by directing the applicant to approach the Tribunal. The said W.P. ( C ) No. 798 / 99 was by an order dt. 31 - 12 - 2001 and the certified copy of it was obtained on 16 - 2 - 2002.

True Copy of the Hon'ble High Court order dt. 31-12-2001  
is enclosed here with as Annexure - A / 18.

VIII. That, during the pendency of the aforesaid W.P ( C ) No. 7998 of 1999, The DGAR, Shillong again reconsider the matter of the pay scale of VFA and notified another office decision under the heading of "Progress of Annomilies Cases" and in that at para No. 7 it is stated that in 5th CPC of the post of VFA and equivalent grade in other organisation has been revised by a single scale of Rs. 4000 - 6000 /-. A case has been taken up with MHA to accord approval for implementation of revised scale to the post of VFA in AR. Case is under progress. From this it is crystal clear that the DGAR also admitted that the other equivalent post / grade of other organisation or department have benefited with the said revision of pay of Rs. 4000 - 6000/- and that DGAR is also willing to implement such revision of pay in case of VFA , AR. But the applicant cannot understand as to why the DGAR still remain silent. it may be the intention to wait the decision of a competent court or tribunal as the applicant already started filing a writ petition before this present application ( case ) before this Hon'ble Tribunal.

True copy of the said recent decision of the  
DGAR in the matter of pay anomalies taken  
on 24 - 4 - 2001 is also enclosed and marked as  
Annexure - A / 19.

#### 5. Grounds for relief with legal provision :-

( a ) The Veterinary establishment in any organisation or Directorate or Institute, there exist a certain post or posts which normally nomenclature as VFA or stockman or Animal Husbandry or Veterinary Compounder or Vaccinator or Dresser or Field Assistant ( Whatever name may be called ). Their main works is to render minor veterinary service like vaccination,

(a)

castration, dressing of wounds treatment of animal. So works of every such post ( which is termed as paraveterinarians post ) either of the Directorate of Assam Rifles or B.S.F. or other Organisation are to be treated as same in view of the sec. 30 ( b ) of the Indian Veterinary Council Act, 1984. And moreso the minimum qualification of such post is matriculation with diploma or certificate or experience as indicated in the said sec. 30 ( b ) of the said Act, 1984; so also as discussd in para no. 55. 284 of the 5th Central Pay Commission by taking these different nomenclatured of post into one ground as paraveterinarians post, the pay scale was recommended to revise equally to Rs. 4000 - 6000/- so that there may not arise any question of pay anomaly. The central Govt. also accepted and approved the recommendation and revised the pay scale of such post to Rs. 4000 - 6000/- by reflecting under the heading " XXIV - Veterinary Staffs" (c) of the CCS (RP) Rules, 1997. But the Directorate of Assam Rifles failed to implement the same without any cogent reason and denied the right of the applicant to enjoy the said revised pay scale.

(b) The pay Commission also discused about other posts of technicians for which minimum educational qualification is only matriculation with some experience and recommended to revise the pay scale to Rs. 4000 - 6000/- equally to those of paraveterinarians post, and the same is approved by the Central Government and included in the CCS (RP) Rules, 1997 and reflected under the heading or column No. "XXII- OTHER TECHNICIANS" for convenient the same is reproduced herein :

#### **"XXII - OTHER TECHNICIANS"**

(a) Posts requiring matriculation  
with some experience as minimum ..... Rs 4000 - 6000/-  
qualification for direct recruitment.

(b) VFA of Assam Rifles is also a technical post and the minimum qualification is matriculation with diploma or certificate (vide A/8 and sec. 30(b) of the Indian Veterinary Council Act, 1984). Looking in this angle too, the pay scale of VFA/AR is ought to have revised to Rs. 4000 - 6000/-

(c) That, on the recent decision of DGAR (vide Annex - A/18) it is clearly stated and admitted that the pay scale of other equivalent post/grade with the VFA/Ar have already been revised to Rs. 4000 - 6000/-. So, it can be concluded that the DGAR had already express their willingness to revise the said pay scale of VFA equally with other counterparts.

(d) That, the VFA/AR and its counterparts (or equivalent posts) in different organisation or Directorate or Insitute are all same and equal either in the nature of works or in looking to the minimum educational

qualification. So, the principle of equal pay for equal works is applicable in the present case as enumerated in Article 39(d) of the constitution of India.

**6. Details of the remedies exhausted :**

The applicant declares that there is no remedy available to him or provided under the relevant Service Rules, except by way of the present application.

**7. Matter not previously filed or pending with any other Court :**

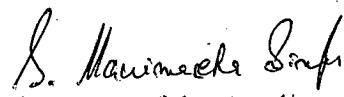
The applicant as Writ petition had filed W.P. (C) No. 798/99 before the Hon'ble Gauhati High Court, Imphal Bench. Counter has been filed by the respondents. But at the time hearing the Hon'ble High Court reluctant to proceed with the case on the group of jurisdiction. Hence the case was closed by an order dt. 31-12-2002 stating that the subject matter falls within the jurisdiction of Central Administrative Tribunal by directing the applicant to approach the Tribunal. Hence this application after obtaining the certified copy of order dt. 31-12-2002 passed in W.P. (C) No. 798/99.

**8. Reliefs sought :**

- (i) Respondents be directed to upgrade the pay scale of VFA ( Assam Rifles ) to Rs. 4500 - 7000/- in parity with compounder ( BSF ) or at least to Rs. 4000 - 6000/- in parity with those of other paraveterinarians w.e.f. 1-1-1996 ;
- (ii) to direct the respondent to consider for changing the nomenclature of the present petitioner's post of VFA either to Veterinary Assistant or Assistant Veterinarian or Animal Husbandry Asstt. or compounder;

**9. In the Interim :-**

Any appropriate interim order be passed in the interest of Justice.

  
Signature of the Applicant

Dated / Imphal.

The ..... October, 2001.

by :-

Advocate.

10. The application is being submitted by hand through the Applicant's duly appointed counsel.

11. **Particulars of Postal Orders filed in respect of the application fee :**

12. **List of enclosures :**

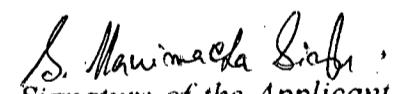
- (1) Application in triplicate,
- (2) Affidavit
- (3) Postal Order No. 70547744 dated 27.2.2002  
In favour of the payee, the Registrar, CAT, Guwahati Branch, Guwahati.
- (4) 5 extra copies of the applicaiton for 5 Respondents,
- (5) Index in Form - 1,
- (6) Receipt Slip,
- (7) Vakalatnama.

*Ans*

## VERIFICATION

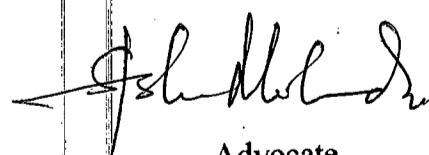
Soraismam Manimacha Singh, aged about 39 years, s/o S. Ibobi Singh, resident of Singjamei Makha Meisnam Leikai P.O & P.S. Singjamei District, Imphal - West, Manipur at present employed as Veterinary Field Assistants presently posted in 7 Assam Rifles C/O 99 APO do hereby verify that the contents of paragraph Nos. 1,4, & 9 are true to personal knowledge and contents of Para Nos. 2 and 3 are believed to be true on the legal advice and the contents of the para Nos. 5,6 , 7 and 8 are true and correct excepting those legal points and those legal points are based on the information of my counsel which I also verify believe to be true.

Dated / Imphal,  
The ..... 27/10 Feb / 2002  
..... October, 2002

  
Signature of the Applicant.

Place : Imphal.

Drafted & Settled by



Advocate

To

The Registrar,  
Central Administrative Tribunal,  
Guwahati Bench, Guwahati.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

ORIGINAL APPLICATION NO.

65/62 OF 2001

**Soraisam Manimacha Singh, of Singjamei Makha Meisnam Leikai, Manipur**  
\_\_\_\_\_  
Applicant

- Versus -

1. The Union of India and 4 others.

\_\_\_\_\_  
Respondents

**AFFIDAVIT**

I, Sorisam Manimacha Singh, aged about 39 years, S/o, S. Ibobi Singh, resident of Singjamei Makha Meisnam Leikai, P.O & P.S. Singjamei, Imphal West District, Manipur at present employed as Veterinary Field Assistants, presently posted in 7 Assam Rifles C/O 99 APO, do hereby solemnly affirm and state as follows :-

1. That, I am the Applicant in the accompanying application. I have gone through the contents of the present application and as such I am well conversant with the facts and circumstances of the case. I am presenting this affidavit in support of the statements made in the said application. These are true to my knowledge.
2. That the statements made in the foregoing paragraph Nos. 1, 4 and 9 are within my personal knowledge ; and contents of Para Nos. 2 and 3 are believed to be true on the legal advice and the contents of the para Nos. 5, 6, 7 and 8 are based on the information received by me from counsel which I believe the same to be true.
3. That, the documents at ANNEXURES -A/1 to A/15 are the true and correct copies of their originals.

*S. Manimacha Singh*  
( Sorisam Manimacha Singh )

Singh )

DEPONENT.

Dated/ Imphal.

The 27th Feb/2002

October, 2001,

Drawn up by :-

*J. M. Mohan*

Advocate.

24  
No. 025359

ANNEXURE A1

Board of Secondary Education, <sup>114</sup> Imphal

HIGH SCHOOL LEAVING CERTIFICATE

I Certify that

Soraisam Marimacha Singh

Roll No. 2562 duly passed, the High School  
Leaving Certificate Examination, 1980 of this Board  
and was placed in the <sup>129</sup> Third Division.

His/Her date of birth is the 18th February,  
One thousand nine hundred and sixty two.

Imphal  
The 16th February 1981

Atting  
Secretary

Attested  
Hans  
Advocate

VETERINARY FIELD ASSISTANT TRAINING CENTRE  
 ANNEXURE A/2  
  
 Govt. of Manipur.  
 POROMPAT, IMPHAL

VETY. AND ANIMAL HUSBANDRY DEPT. MANIPUR

Elementary Animal Husbandry of Veterinary Sc. Examination.

Academic Session 1982-83

Certified that Shri/ Shrimati/ Lmmr. S. Manemacha Singh Roll No. 117  
 having attended the prescribed course of studies in the Vety. Field Assist. Training Centre, passed  
 successfully the Final Examination held in the month of Oct 1983. and was placed in the  
First Division.

Attested  
 Dr. K. S. Dhar  
 Advocate

Dt. Porompatt, Imphal  
the ... 198...

26 MAR 1985

H. D. S.  
Officer-in-charge

Vety. Field Asst. Training Centre  
Porompatt, Imphal

BOARD OF EXAMINERS:  
 Dr. ... Chairman  
 Dr. ... Member  
 Dr. ... Member

## ANNEXURE A13

No. 2624

OFFICE OF THE PRINCIPAL  
MANIPUR COLLEGE, IMPHAL

## Provisional Certificate

This is to certify that Sorabam Manmacha Singh  
 appeared at the B.A (1st year) Examination of the Manipur University  
 held in the year 1985 under Roll No. 4146 and was declared  
 to have passed the said Examination in Single division as per  
 Result Sheet supplied to the College.

Attested  
Ranu  
Advocate



Verified by S.S.

Principal, AS/1985  
Manipur College, Imphal

P.S. THIS CERTIFICATE IS NOT A DOCUMENT OF THE UNIVERSITY WHICH WILL BE ISSUED LATER BY THE UNIVERSITY.

GOVERNMENT OF MANIPUR  
MINISTRY OF VET. & A.N.S. SERVICES

U. R. D. S. R. S.  
Imphal, the 17th Nov. /34

No. 5/Bu/65(Pt.III) : The following persons are hereby appointed as Vety. Field Asstt. in the scale of pay of Rs. 575-25-750-B-30-1050/-p.m. plus other allowances as admissible under rules from the date of joining their duty at the place shown against below up to 28/2/85 on ad-hoc basis against the relevant vacant posts.

<u>Sir.no.</u>	<u>Name &amp; Address.</u>	<u>Posting place.</u>	<u>Remarks.</u>
1.	Shri L. Dhananjei Singh, of Singjamei Thongam Leikai.	Imphal Main A.I. Vice late R.K. Centre.	Sekhor Singh field Asstt.
2.	Shri S. Manimacna Singh of Singjamei.	Imphal Vety. Hospital. Vice late A. Goumanari Singh Ex-Field Asstt.	

The appointment is subject to the production of certificate for educational, technical qualification in original along with the character certificate from the local MLA/Gazetted officer immediately.

( Mr. Tombi Singh )  
Director of Vety. & A.N.S. Services; Manipur.

No. 5/Bu/65(Pt.III)

Imphal, the 17th Nov. /34

Copy to :-

1. The P.S. to Dy. C.M. for kind information of the name of Chief Minister, Manipur.
2. The Commissioner(Vety), Govt. of Manipur.
3. The Accountant General, Manipur Imphal.
4. The Treasury Officer Imphal/Senapati.
5. P.O. (ICIP), Porompat.
6. Dist. Vety. Officer Senapati.
7. Dy. Director(Plan)
8. Persons concerned.
9. Other book.

( Mr. Tombi Singh )  
Director of Vety. & A.N.S. Services; Manipur.

attested  
Orlair  
Advocate

GOVERNMENT OF MANIPUR  
DIRECTORATE OF VETERINARY & A.H. SERVICES.Order  
Imphal, dated the 24th Jan'86

No.VI/5/BG/68(Pt.1) : In pursuance of the Government letter No. 3/23/85-Vety dt.17/1/86 and in continuation of this office order of even number dated 30/8/85 the services of the following Vety. Field Assts. who were appointed on ad-hoc basis in the scale of pay of Rs.575-25-750-RB-30-1050/-p.m. plus other allowances as admissible under rules are hereby extended w.e.f.1/10/ to 31/12/85.

Sl.No.	Name	Place of posting
1.	I.Saratchandra singh	at Vety.Hospital
2.	S.Manimacha singh	---do---
3.	N.Shasikanta singh	---do---
4.	Th.Sureinkumar singh	---do---
5.	R.K.Kumar singh	Central Poultry Farm Mantripur
6.	L.Dilip singh	Duck Farm Thenquchingjin
7.	S.Jigenkumar singh	Vety.Check Post Moreh.
8.	Md.Mahamad	Dist.Vety.Hospital Chandel.

Further, their services are discharged w.e.f.1-1-86(FN).

(N.Tombi singh)

Director of Vety. &amp; A.H. Services, Manipur.

memo No.VI/5/BG/68(Pt.1) Imphal, dated the 24th Jan'86

Copy to : 1. The r.s.to Minister(Vety) for kind information of the Hon'ble Minister(Vety), Manipur.  
 2. The Secretary(Vety), Manipur.  
 3. The Accountant General, Manipur Imphal.  
 4. The Treasury Officer, Imphal/Chandel.  
 5. The Dy.Director (P.L.), Directorate Office.  
 6. The Account Officer(Vety).  
 7. Dist.Vety.Officer Chandel.  
 8. Jr.Specialist (A) i/c Imphal Vety.Hospital.  
 9. Poultry Dev.officer /Central Poultry Farm Mantripur -Khri/ Duck Farm Thenquchingjin.  
 10. V.A.S i/c Vety.Hospital Chandel.  
 11. All persons concerned.  
 12. Order Book.

(N.Tombi singh)

Director of Vety. & A.H. Services,  
Manipur.

Attested  
Ranu  
Advocate

219 12

A16 29

**ANNEXURE**

GOVERNMENT OF MANIPUR  
IMPHAL VETERINARY HOSPITAL, IMPHAL

DUTY CHART FOR THE MONTH OF FEB. '87.

Imphal, the 24th Jan., 1987.

No. 19/HOSP/D/86: In partial modification of the previous arrangement, the following duties are assigned against the officers and staffs of the Imphal Veterinary Hospital w.e.f. Ist Feb. '87 untill further orders.

O.P.D. SECTION

MEDICINE SECTION

1. Dr. R.K. Ushmani Devi, VAS.
2. Dr. Th. Priyokumar Singh, VAS.
3. Dr. Kh. Shambala Devi, VAS.

SURGERY SECTION

1. Dr. L. Gopal Singh.
2. Dr. L. Dilipkumar Singh, VAS.

STORE SECTION

1. N. Leirehjao Singh, S.K.
2. T. Ningthemjao Singh, F.A.
3. L. Jbungohal Singh, F.A.

INJECTION SECTION

1. K. Amuyaima Singh, F.A.
2. Sana Kabui, F.A.
3. P. Nando Singh, F.A.

DISPENSING SECTION

1. I. Saratchandra Singh, F.A.
2. Y. Loken Singh, F.A.
3. W. Sorojini Devi, Attdt.

OUTDOOR SECTION

1. H. Nilamani Singh, F.A.
2. K. Chandramani Singh, F.A.
3. K. Gunamani Singh, F.A.
4. Th. Babu Singh, Attdt.
5. Kh. Tomba Singh, Attdt.
6. Ch. Kabichandra Singh, Attdt.
7. M. Nabachandra Singh, Attdt.
8. Md. Fajurahman, -do-
9. Ng. Mohindro Singh, -do-
10. Md. Abdul Salam, -do-

TEMP.:- 1. S. Pabitra Singh, F.A.

2. Th. Ibomcha Singh, Attdt. Sd/- Ak. Budhachandra Singh  
Supdt. (Hospital) / Imphal Vety. Hospital

Memo No. 19/HOSP/D/86:

Imphal, the 24th Jan. '87.

Copy to:-

1. The Director/Vety. & H., Manipur for favour of information.
2. Persons Concerned.

( L. Jila Singh )  
Junior Specialist (Med.)  
i/c, Imphal Vety. Hospital, Imphal

affixed  
by  
Signature

30  
ANNEXURE A/Y

REGISTERED

Tele No : PABX 22510/234

14015/45-75/VFA/ME (A) 144

Shri S. Manimacha Singh

Chingamakha Meisnam Leikai

20; Singjamei - 795006

Imphal (Manipur)

sharat Sarkar  
Govt of India  
Grihamantralaya  
Ministry of Home Affairs  
Mahanideshalaya Assam Rifles  
Directorate General Assam Rifles  
Shillong - 793011

10 Dec '86

INTERVIEW FOR THE POST OF VFA

1. Reference your application dated Nil.
2. You are hereby directed to report to this Directorate for interview at 1100 hrs on 26th Dec '86 for the post of VFA in the scale of pay Rs 975-25-1150-E3-30-1540/- plus other allowances as admissible under the existing rules. You must have in possession as of the following documents to be produced in original, at the time of interview.
  - (a) Diploma/Certificate for passing Veterinary Science.
  - (b) Educational Certificate.
3. You have to make your own arrangement for staying in Shillong, wherever warm clothing is also necessary.
4. No TA/DA will be admissible.
5. If selected you are reliable to serve anywhere in Assam, Meghalaya, Manipur, Arunachal Pradesh, Mizoram, Tripura, Sikkim or wherever Assam Rifles units may be deployed.

( M. C. Bortoloi )  
CGO  
for Director General  
Assam Rifles.

attested  
M. C. Bortoloi  
Advocate

II. 14015 / 48 / - 75 / VFA / ME ( A )

Shri S. Manimacha Singh

Chingamakha Meisnam Leikai  
P.O. Singjamei,  
Imphal - 795008 ( Manipur )REGISTEREDBharat Sarkar  
Government of India  
Grih Mantralaya  
Ministry of Home Affairs  
Mahanideshalaya Assam Rifles  
Directorate General Assam Rifles  
Shillong - 793011

02 Feb'87

APPOINTMENT : VFA

1. You are hereby selected for appointment temporarily until further order as Veterinary Field Assistant in the scale of pay Rs. 975 -25-1150-EB-30-1540/- per month plus other allowances as admissible under the existing Rules from time to time. The appointment is purely temporarily subject to production of the following certificates and may be terminated with one month notice from either side.
  - a. A Medical fitness certificate from a Civil Surgeon or equivalent at the time of joining.
  - b. Educational and other certificate as proof of age qualification etc. in original.
  - c. A character certificates from a class I officer or 1st class magistrate at the time of joining the duties.
2. You are liable to serve anywhere in Assam, Nagaland, Manipur, Tripura, Arunachal Pradesh, Meghalaya, Sikkim or wherever Assam Rifles units exist.
3. You will report for duty to the commandant 2 Assam Rifles, C/O 99 APO on or before 28 Feb 87. Along with certificate mentioned in this order.

( M.C. Bordoloi )  
 CGO  
 for Assistant Director ( A )  
 for Director General Assam Rifles

Copy to :-

1. HQ Arunachal ( Range )  
Assam Rifles  
C/O 99 APO
2. Commandant  
2 Assam Rifles  
C/O 99 APO
3. Pay and Accounts Office  
Assam Rifles  
Laithumkhrah Market  
Shillong - 3

*Attested  
by  
S. Manimacha Singh  
Advocate*

29

~~ANNEXURE A/9~~

CCS (RP) RULES, 1997

41

**THE FIRST SCHEDULE**  
*[See Rules 3 and 4]*  
**PART - A**

**Revised scales for posts carrying present scales in Groups 'A', 'B', 'C' and 'D' except posts for which different revised scales are notified separately.**

SL. NO.	POST/ GRADE	PRESENT SCALE (Rs.)	REVISED SCALE (Rs.)
1.	S-1	750-12-870-14-940	2,550-55-2,660-60-3,200
2.	S-2	775-12-871-14-1,025	2,610-60-3,150-65-3,540
3.	S-3	800-15-1,010-20-1,150	2,650-65-3,300-70-4,000
4.	S-4	825-15-900-20-1,200	2,750-70-3,800-75-4,400
5.	S-5	950-20-1,150-25-1,400	<u>3,050-75-3,950-80-4,590</u>
		950-20-1,150-25-1,500	
		1,150-25-1,500	
6.	S-6	975-25-1,150-30-1,540	<u>3,200-85-4,900</u>
		975-25-1,150-30-1,660	
7.	S-7	1,200-30-1,440-30-1,800	4,000-100-6,000
		1,200-30-1,560-40-2,040	
		1,320-30-1,560-40-2,040	
8.	S-8	1,350-30-1,440-40-1,800-	4,500-125-7,000
		50-2,200	
		1,400-40-1,800-50-2,300	
9.	S-9	1,400-40-1,600-50-2,300-	5,000-150-8,000
		60-2,600	
		1,600-50-2,300-60-2,660	
10.	S-10	1,640-60-2,600-75-2,900	5,500-175-9,000
11.	S-11	2,000-60-2,120	6,500-200-6,900
12.	S-12	2,000-60-2,300-75-3,200	6,500-200-10,500
		2,000-60-2,300-75-3,200-	
		100-3,500	
13.	S-13	2,375-75-3,200-100-3,500	7,450-225-11,500
		2,375-75-3,200-100-3,500-	
		125-3,750	
14.	S-14	2,500-4,000 (Proposed new pre-revised scale)	7,500-250-12,000
15.	S-15	2,200-75-2,800-100-4,000	8,000-275-13,500
		2,300-100-2,800	
16.	S-16	2,630 - FIXED	9,000 - FIXED
17.	S-17	2,630-75-2,780	9,000-275-9,550
18.	S-18	3,150-100-3,350	10,325-325-10,975

RPR-4

*detested  
C. S. I.  
Adrocole*

27. If the name of any person enrolled on a State veterinary register is removed therefrom in pursuance of any power conferred under this Act, the Council shall direct the removal of the name of such person from the Indian veterinary practitioners register.

Removal of names from the Indian veterinary practitioners register.

28. Every person registered in the Indian veterinary practitioners register shall notify any transfer of the place of his residence or practice to the Council and the State Veterinary Council within ninety days of such transfer, failing which his right to participate in the election of members of the Council or a State Veterinary Council shall be liable to be forfeited by order of the Central Government either permanently or for such period as may be specified therein.

Person enrolled on Indian veterinary practitioners register to notify changes of place of residence or practice.

#### CHAPTER IV

#### PRIVILEGES OF REGISTERED VETERINARY PRACTITIONERS

29. Subject to the conditions and restrictions laid down in this Act, every person whose name is for the time being borne on the Indian veterinary practitioners register shall be entitled according to his qualifications to practise as a veterinary practitioner and to recover, in due course of law in respect of such practice any expenses, charges in respect of medicaments and other appliances or any fees to which he may be entitled.

Privileges of persons who are enrolled on Indian veterinary practitioners register.

30. No person, other than a registered veterinary practitioner, shall—

Right of persons who are enrolled on the Indian veterinary practitioners register.

(a) hold office as veterinary physician or surgeon or any other like office (by whatever name called) in Government or in any institution maintained by a local or other authority;

(b) practise veterinary medicine in any State;

Provided that the State Government may, by order, permit a person holding a diploma or certificate of veterinary supervisor, stockman or stock assistant (by whatever name called) issued by the Directorate of Animal Husbandry (by whatever name called) of any State or any veterinary institution in India, to render, under the supervision and direction of a registered veterinary practitioner, minor veterinary services.

(i) Explanation.—"Minor veterinary services" means the rendering of preliminary veterinary aid, like, vaccination, castration, and dressing of wounds, and such other types of preliminary aid or the treatment of such ailments as the State Government may, by notification in the Official Gazette, specify in the behalf.

(b) be entitled to sign or authenticate a veterinary health certificate or any other certificate required by any law to be signed or authenticated by a duly qualified veterinary practitioner;

(d) be entitled to give evidence at any inquest or in any court of law as an expert under section 45 of the Indian Evidence Act, 1872, on any matter relating to veterinary medicine.

affested  
Ottawa  
Adioca

## ANNEXURE A/II

Andaman and Nicobar Islands  
Directorate of Fisheries

12. Fisheries Development Officer/Asstt. Dir. 2,000-60-2,300-EB-75-3,200 6,500-200-10,500 104.20

13. Surveyors 1,200-30-1,560-EB-40-2,040 7,500-250-12,000 4,000-100-6,000 104.21

14. Plant Operator-cum-Mechanic  
Public Works Department

15. Asstt. Town Planner 950-20-1,150-EB-25-1,400 4,500-125-7,000 4,000-100-6,000 104.22

16. Assistant Shed Master 2,000-60-2,300-EB-75-3,200-100-3,500 5,000-150-8,000 6,500-200-10,500 104.23

17. Shed Master 1,200-30-1,560-EB-40-2,040 4,500-125-7,000 4,500-125-7,000 104.24

18. Overseer 1,400-40-1,800-EB-50-2,300 5,000-150-8,000 950-20-1,150-EB-25-1,400 3,050-75-3,950-80-4,590 5,000-150-8,000 104.24

19. Overseer 4,000-100-6,000 3,050-75-3,950-80-4,590 4,000-100-6,000 104.25

## Health Department

19. Pharmacists 1,200-30-1,560-EB-40-2,040 4,500-125-7,000 4,500-125-7,000 104.26

20. Lineman-cum-Meter Reader 950-20-1,150-EB-25-1,500 5,000-150-8,000 5,000-175-9,000 104.27

## Forest Department

21. Veterinary Compounder 800-15-1,010-EB-20-1,150 4,000-100-6,000 4,000-100-6,000 104.28

22. Senior Veterinary Compounder 950-20-1,150-EB-25-1,400 4,500-125-7,000 4,500-125-7,000 104.29

## Dadra and Nagar Haveli

## Health Department

23. Bio-Chemist 1,640-60-2,600-EB-75-2,900 6,500-200-10,500 6,500-200-10,500 104.30

## Public Works Department

24. Draughtsman Grade I 1,400-40-1,800-EB-50-2,300 5,000-150-8,000 5,000-150-8,000 104.31

25. Draughtsman Grade II 1,200-30-1,560-EB-40-2,040 4,500-125-7,000 4,500-125-7,000 104.32

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A/12  
Tele No. 705076.

Mahanideshalaya Assam Rifles  
Directorate General Assam Rifles  
Shillong- 793 011

A/ Pers / 5<sup>th</sup> Pay / 98

15 Sep '98

List A, B,C,D,E & F.

**SALIENT FEATURES AFFECTING PAY AND ALLOWANCES  
ASSAM RIFLES PERSONNEL**

**General**

1. Govt has notified pay scales and various allowances for all Central Para Military Forces (CPMF) and the same have already been circulated to all concerned by. This Dte from time to time. However, it is noticed that doubts still exist on various aspects of applicability and entitlement thereof. As a result, the tps are still unaware about their entitlement of monthly pay and allowances.

2. In this info bulletin, certain issues of pay and allowances have further been clarified. Steps taken to resolve existing rk. And pay anomalies with the MHA also been covered.

**Pay Scales**

3. The pay scales after revision under central Civil Services, (Revised Pay) Rules 1997 wef 01-Jan 96 and on rationalization of pay scales in respect of CPMF personnel wef 10 Oct 97 are given below:-

Rk	Pay scales applicable wef 01 Jan 1996 to 09 Oct 97	Rationalised pay scales wef 10 Oct 97
(1)	(2)	(3)
Ffn	2750-70-3800-75-4400	3050-75-3950-80-4590
Lnk	2750-70-3800-75-4400	Rank of Lnk merged with Rfn and gtd Rs. 30/- pm as special pay with the pay scale of Rfn till promoted to Hav.
NK	3050-75-3950-80-4590	Rk Nk merged with Hav with the pay scale of Hav excluding appt pay.
Hav	3200-85-4900	3200-85-4900 with appt pay of Rs. 50/- pm till promoted to next higher rk
WO	-	4000-100-6000
Nb Sub	4500-125-7000	5500-175-9000
Sub	5500-175-9000	6500-200-10500
Sub Maj	6500-200-10500	6500-200-10500 + Rs. 200/- Per month as appt pay.

affixed  
Dawn  
Advocate

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Allowances

4. Special Compensatory (Remote Locality) Allowance. The rate of said allowance has been doubled from the existing rates applicable to all difficult and other areas w.e.f. 01 Aug 97. Govt. notification on the subject has also been circulated by this Dte. The cl of difficult and other areas have been circulated vide this Dte letter No. A/Pe.s/5th Pay/Pant/98/206 dt 27 Aug 98. The rates applicable at various places are given below : -

State	Pay Range					and above	
	Below : Rs. 3000/-		Rs. 3000/- to : Rs. 4500/-		Rs. 4500/- to : Rs. 6000/-		
	Rs. 3000/- to : Rs. 4499/-		Rs. 4499/- to : Rs. 5999/-		Rs. 5999/- to : Rs. 9000/-		
	150	300	450	600	750		
<u>Manipur</u>	40	80	120	160	200		
<u>Meghalaya</u>							
<u>Meizoram</u>							
(a) Difficult Area	300	500	700	1000	1300		
(b) Other Area	250	400	550	800	1050		
(c) Throughout Sizawl District	150	300	450	600	750		
	250	400	550	800	1050		
<u>Nagaland</u>							
	300	500	700	1000	1300		
<u>Sikkim</u>	40	80	120	160	200		
<u>Assam</u>							
<u>Arunachal Pradesh</u>							
(a) Difficult Area	300	500	700	1000	1300		
(b) Throughout Arunachal Pradesh except above	250	400	550	800	1050		
<u>Tripura</u>							
(a) Difficult Area	250	400	550	800	1050		
(b) Throughout Tripura except above	150	300	450	600	750		

5. Special Duty Allowance (SDA). SDA has been revised from 01. Aug 98 vide Min of Fin. letter No. 11(2)/97-E-11(B) dt 22 Jul 98. The rate 12.5% of basic pay without any ceiling on its quantum. The ceiling Rs. 1000/- per month currently in force shall no longer be applicable and the condition that the aggregate of the SDA plus basic pay/Deputation Duty Allowance, if any, will not exceed Rs. 1000/- per month is also dispensed with. Other terms and conditions governing the grant of this allowance shall, however, continue to be applicable.

*Atul K. Dhar  
Advocate*

Atul K. Dhar Special Allowance

SDA has now been made applicable to Assam Rifles personnel in Sikkim at the same rate and terms/conditions applicable for employees posted in the NE Region.

**Ration Money Allowance.** This Dte had submitted a proposal to MHA vide our letter No. A/Peru/5th-CPC/97/119 dated 22 Dec 97 for auth Ration Money Allowance to Assam Rifles personnel on the lines of 5th CPC recommendation for CRF officers. MHA has sanctioned Ration Money Allowance eff from 01 Sep 1998 to combatised non-gazetted CRPF pers and officers upto the rank of Bn Cmdr, vide MHA order No. 27012/267/98-PF-A dated 07 Sep 1998. The Allowance will be applicable on Army Scale of rations based on a daily rations of 3900 calories. Free ration may be sup in addnd at the top where these facilities are presently admissible. The Allowance will be entitled to Assam Rifles pers who are only.

- (a) Along side the Army.
- (b) Ahead of the Army on TB or on the line of actual control.
- (c) Under op control of Army.
- (d) In CI/Disturbed areas.

b. This Dte has circulated / the order vide letter No. A/Peru/5th-CPC/Vol-III/98/163 dated 11 Sep 98.

9. **Other Allowances.** The Govt. orders for following allowances have been received/forwarded to concerned HQs.

- (a) **Initial Uniform Grant.** Rs. 6500/- for auth cat only.
- (b) **Renewal Uniform Grant.** Rs. 3000/- to be granted after every 7 years for entitled cat.
- (c) **Washing Allowance.** Rs. 30/- pm for non-gazetted staff subject to discontinuance of issue of washing soap.
- (d) **Licence fee.**

(i) 1000s incl. WD Rs. 120/- pm.  
(ii) OR Rs. 60/- pm.

(e) **Leave Travel Concession.** Since doubts still exist, entitlement of LTC is clarified as under :-

Pay Scales	Rank	Entitlement
(i) 2550-3200		Sleeper class.
(ii) 2610-3540		
(iii) 3550-4200		

LTC has been amended wef 01 Oct 98 as under vide DGAR signal No. A 2419 dated 22 Sep 98 :-

- (a) Below Rs. 4100
- (b) Rs. 4100 - Rs. 7999/-
- (c) Rs. 8000 - Rs. 12999/-
- (d) Rs. 16400 - Rs. 18399/-

- Second class sleeper.
- First class/AC III tier sleeper.
- AC 2 tier sleeper.
- AC First class.
- Railcar or 1st class class at

affid  
John  
Advocate

Pay Scales	Rank	Entitlement
(i) 6500-10500 to 10650-15650	Sub/Sub Maj Asst Comdt By Comdt	AC II Tier sleeper.
(ii) 12000-16500 to 18400-22400	21C Comdt	AC 1st class by train.

(f) Traveling Allowance on Tour. Entitlement is further clarified as per the pay band as under :-

Pay Range	Entitlement
(i) Below Rs. 4100/-	Sleeper class.
(ii) Rs. 4100/- and above but less than Rs. 8000/-.	1st class/AC III Tier sleeper/ AC chair car.
(iii) Rs. 8000/- and above but less than Rs. 16400/-.	II AC sleeper
(iv) Rs. 16400/- and above.	AC 1st class.

(g) Cashier's Special Pay.

Average monthly cash disbursed	Rates
(i) Up to Rs. 50,000/-	Rs. 75/- pm.
(ii) Over Rs.50,000/- & upto Rs.2,00,000/-	Rs. 150/- pm.
(iii) Over Rs. 2,00,000/- and upto Rs.5,00,000/-	Rs. 200/- pm.
(iv) Over Rs.5,00,000/- and upto Rs.10,00,000/-	Rs. 250/- pm.
(v) Over Rs.10,00,000/-	Rs. 300/- pm.

(h) Transportation Allow.

Pay scales	Rate	Note
(i) 2550-3200/- to 5500-9000/-	Rs. 75/-	Entitled to only those cat of pers. who fulfil terms and conditions laid down in Min of Fin letter No. 21(1)/77/F.II(B) dt 03 Oct 77 fwd vide letter No. A/1-A/ dt 24 Oct 77.
(ii) 6500-10500/- to 7500-12000/-	Rs. 200/-	
(iii) 8000-13500 and above.	Rs. 400/-	

*Offered  
by  
Protocol*

circulated to all vide this Dte letter No. A/VI/11-67/98/Gen-11 dated 28 Aug 98. The calculation of CILQ of pers will be as under:-

(i) House Rent Allowance (HRA) (Revised)

(aa) Shillong	- 15% of actual basic pay drawn.
(ab) Jorhat, Silchar, Imphal, Aizawl, Kohima, Dimapur and Agartala.	- 7.5% of actual basic pay drawn.
(ac) Other (incl) towns	- 5% of actual basic pay drawn.

(ii) Licence Fee

	<u>Revised Rate wef 01 Jul 98</u>
(aa) JCOS incl WO	Rs 122/- per month.
(ab) OR	Rs. 89/- per month.

(iii) However, MHA notfn is still awaited, till then old rate of CILQ will be in force.

(b) Accumulation of Earned Leave. Orders for enhancement from 240 to 300 days is awaited from MHA.

Proposals Already Projected to MHA

12. Free Air Travel Concession. This Dte has proj. case to the Ministry for auth free air travel facility to all AR pers. posted in state of Tripura and Manipur once in a calendar yr, during Earned Leave, to and from Agartala and Calcutta and Imphal and Calcutta. A case for free air travel for Assam Rifles pers once a year to and from Aizawl and Calcutta is being taken up.

13. Nursing Allowance. A case has been taken up for enhancement of uniform, washing and nursing allowances for med staff of Assam Rifles.

14. Special Compensatory (Counter Insurgency) Allowance (SCA) (CI). A proposal has been submitted to MHA vide this Dte letter No. A/Per/CI/7-98 dated 06 Aug 98 for authorising SCA (CI) to all pers of Ar/Pers/CI/7-98 dated 06 Aug 98 for authorising SCA (CI) to all pers of Assam Rifles, at par with Army's entitlement in add to already Ruth allowance. The rates recommended by us are as under:-

Ranks

	<u>Entitlement (per month)</u>
(a) Second-in-Command and above	Rs 1300/-
(b) Dy Comdt	Rs 1200/-
(c) Asst Comdt	Rs 1100/-
(d) JCOS incl WO	Rs 900/-
(e) Hav	Rs 600/-
(f) Rfn	Rs 500/-

*affested  
C. S. Baru  
Advocate*

(j) Transportation of Personal Effects. Rates of 'Other Cts' category now received are as follows:-

Pay Range	Other Cts. Rates (Per Km)
Below Rs. 4100/-	Rs. 4.00
Rs. 4100/- and above but less than Rs. 6500/-	Rs. 4.40
Rs. 6500/- and above Rs. 9,000/-	Rs. 4.80
Rs. 9000/-	
Rs. 9000/- and above Rs. 13,000/-	

(k) Children Educational Assistance.

Edn Assistance	Revised rate	
(i) Children Edn Allow.	Primary, Secondary, Higher & Senior Secondary Classes (I to XII)	400/- pm per child
(ii) Reimbursement of tuition Fee	Class I to X	40/- pm per child
	Class XI to XII	60/- pm per child
	Class I to XII in r/o physically handicapped and mentally retarded children.	100/- pm per child
	Science Fee	
(iii) Hostel Subsidy	Primary, Secondary, Higher Secondary & Sr. Secondary classes (I to XII)	300/- pm per child

10. Convy Allow. Convy allow was being given to Assam Rifles pers. in Army analogy. Terms and condition for grant of these allices were also specified in the above order which stated that changes on the rates & eligibility conditions etc for drawal will auto apply to Assam Rifles pers. Min of Def has abolished convy allow wef 01 Aug 97. vide their letter No. 3(4) 97 D(Pay/Services) dt 08 Jan 98. Therefore, in the Army, convy allow has now been discontinued and the said allow is to be ceased wef 01 Aug 97 for Assam Rifles pers.

11. Govt. orders on following are still awaited from the MHA:-

(a) CILQ. CILQ on HRA rate has been made applicable for all CPMF pers vide Part B of Min of Fin Resolution dated 30 Sep 97. The rate of CILQ will be according to revised rate of HRA plus licence fee as applicable to Central Govt. employees. Govt. order for calculating HRA and licence fee has already been circulated

*REGD. PAY & ALLOWANCES FOR PERSONAL EFFECTS. Rates of Pay & Allowances for the following categories of personnel.*

*allotted  
of law  
Advocate*

There is no provision of protection to those in imminent danger. His replacement pay scale after adding the fitment benefit is 100% to the existing emoluments. Thus our case has been turned down by the Ministry.

**22. Anomalies in the Pay Scale of Civ Posts and Equivalent Rank of Combatised Posts.** This Dte vide Letter No. A/A-11/5th CPC/APS/98 dt 2 Mar 98 had taken up a proposal for bringing pay equivalence between the combatised and civ posts. MHA has turned down our proposal vid their letter No. 27012/44/89.FPI dt 10 Oct 98, clarifying that 5th CPC has given weightage to X (Rifl) factor while making their recommendations. Accordingly combatant pers have been given an edge over the civ counterparts. However, to get over the perceived anomaly civ staff may opt for equivalent combatised posts as given in MHA letter No. 27011/44/89.FPI dt 19 Sep 1989.

**23. Upgraded Pay Scale for the Posts of Assistants in the Non-Sectt Org of Assam Rifles.** This Dte had taken up case with the MHA for upgrading the pay scale of Ass't of Non-Sectt org in Assam Rifles to Rs. 3000-125-8000 per month. The case has been favourably ref by MHA to Min of Fin. The decision of Min of Fin is awaited.

**24. Enhancement of Promotional Prospects of Religious Teachers in Assam Rifles.** Presently, Assam Rifles is auth 5 Sub and 34 Nb Sub Religious Teachers. To enhance service conditions, this Dte had taken up case with MHA to restructure the Religious Teachers cadre and auth 2 Sub Maj, 18 Sub and 19 Nb Sub. The proposal has not been accepted by the Ministry on the ground that Religious Teacher cadre is peculiar to Assam Rifles on Army analogy. Other CPOs (BSF) do not have this cat. Secondly, this cat does have promotional avenues upto the rank of Sub. Notwithstanding the above, this Dte will take up case of reviewing the service conditions and rank structure in next cadre review as and when ordered by the Govt.

#### Important Issues Relating to Ex-Assam Rifles Personnel.

**25. Grant of Various Concession/Facilities to Ex-Assam Rifles Personnel.** This Directorate has approached Chief Secy of all States of Union of India vide DU letter NO ARESA/8/3219 dated 20 Aug 98 to accord same priority to the Ex-Assam Rifles pers as well as dependents of those killed in action for their resettlement/ rehabilitation as is given to Def pers-particularly in respect of the following:-

- (a) Preference in providing re-emp.
- (b) Preferential allotment of house/plot.
- (c) Grant of loans to purchase house/plot.
- (d) Allotment of land to the landless Ex-Assam Rifles pers during the course of the redistribution of land in rural areas.
- (e) Grant of scholarship to children of pers killed or wounded/disabled in action.

**26. Central Para Military Force (CPMF) Hosp Facilities.** CPMF pensioners and their families who are not availing Central Govt Health Services (CGHS) facilities, will be allowed to avail same facilities from all CPMF Hosp irrespective of the Month they may fall from. The detailed info on the subject have been circulated vide this Dte.

93 31 42

Other Cases Being Referred to MHA

15. The following cases are being ref to MHA:-

(a) Journey Period. Journey Period with Earned leave for pers posted to Sikkim, as being granted for pers posted in NE Region.

(b) Special Compensatory Allowance (SCA) (Remote Locality). SCA for pers posted in Manipur to be brought at par with Nagaland rates.

(c) Earned Lve. Earned lve entitlements for AR pers posted in HQ IGAR/Rg to be increased to 60 days.

Status of Cases pertaining to Anomalies of 5<sup>th</sup> Central Pay Commission Projected by DGAR to MHA.

16. Introduction of Warrant Officer (WO) Rank for Technical Categories in Assam Rifles. In response to this Dte proposal for introducing the rank of WO equivalent to Asst Sub Insp (ASI) rank in BSF, the MHA an issued instr for prep of a Cabinet Note for rationalization of Tech Cadre in Assam Rifel vis—a-vis othe CPOs. Details asked by the Ministry have been fwd along with fin implication. The Cabinet Note will be fwd by MHA to Min of fin for their approval/sanction after comparing our proposals with other CPOs.

17. Upgradation of Posts of Combatised Clerical Cadre at Par with Other CPOs. MHA is favourably disposed towards bringing the rank structure of clerical cadre of Assam Rifles at par with BSF. Other to prepare a Cabinet Note for rationalization of Clerical Cadre vis—a-vis other CPOs will be given after comparing our proposals with other CPOs.

18. Re- Designation of Hav/PA to WO/ PA. MHA has given their approval for re-designation of Hav/PA as WO/ PA. Order for the same has been given by this Dte. The correct equivalence of Nb Sub for WO (PA) is being prbcessed alongwith the clerical cadre proposals (Para 16 refers).

19. Enhancement of Promotional Prospect of Dtmn Category in the Engineer Set U. of Assam Rifles. MHA had turned down this Dte proposal of having a rk structure for Dtmn cat in the Engr Set-Up in AR on the plea that there is a ban on creation/upgradation of posts by min of Fin. However DGAR during his visit to the Ministry convinced the authorities to review the case to give opportunity of carrier progression to the combatised dtmn cat. MHA is expected to issue orders for constituting a committee recommending the posts requiring promotion/ carrier progression, under which this cat case will be considered.

20. Upgradation of Pay Scale for Post of Veterinary Field Assistants (VFA). This Dt. had taken up a case to upgrade the basic pay of VFA's to Rs. 4000-100-6000/- Per month MHA is inclined to our proposal info has also been sought from BSF regarding VFAs serving with then so that a composite case can be proj. to Min of Fin.

21. Fixation of Pay under 5<sup>th</sup> CPC where the Fixation Exceeds Max Revised Scale. This Dte had proposed to MHA that excess amount in such cases should be protected. MHA intimated that Min of Fin (5<sup>th</sup> CPC Implementation Cell) in their letter of 02 Apr 98 ha clarified that .

*affixed  
Stamp  
Adviser*

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letter NO A/Pers/5th CPC/98/Vol-III dated 23 Mar 98. DGAR Record Branch is issuing Identity Cards to all pensioners before proceeding on pension. Similar Identity Card will be issued to NOKs of deceased pers. These identity card will be the auth for seeking CPMF Hosp facilities.

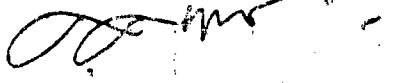
27. Med Alice. The Gazette of India (Extraordinary) No 192 dated 30 Sep 1997 has authorised med alice to pensioners residing in an area not covered by Central Govt Health Scheme. A sum of Rs 100 per month fixed med alice is authorised to all such pensioners for meeting the day to day med expenses that do not require hospitalisation.

28. CSD Facility to Ex-Assam Rifles Personnel. This Dte had taken up a case with the Govt vide letter No A/I-W/7/88 dated 30 Mar 93, for extending CSD Canteen and med facilities as admissible to Army Ex-Servicemen, to Ex-Assam Rifles pers. The MHA has turned down our proposal vide their letter No 1/29/93-NE.II dated 27 Sep 93. Notwithstanding the above, this case has again been taken up by this Dte vide our letter No A/I-W/7-88/96 dated 11 Jul 96 with MHA for consideration. The outcome is being pursued.

#### Conclusion

29. This bulletin brings out certain pay and alice entitlements in addition to those circulated earlier and their applicability in Assam Rifles. It has also addressed certain addl issues of 5th CPC anomalies and the action taken by this Dte to rectify them. This is an info bulletin only and it should not be quoted as auth, for which the relevant Govt Orders should be ref to. Progress on outstanding issues will be circulated to all as and when disposed off by the Ministry.

30. A copy of this hand out will be displayed at prominent places and all pers explained of the correct posn by cdr in the chain. A version of this letter is being fwd separately.

  
(RS Rawat)  
Lt Col  
AD (A)  
for DG Assam Rifles

affixed  
D/S  
D/colle

I. 15019/Vis/pt/2001/A/1101

Dated:- 26 Jun 2001

No.1 Dog Unit  
 Assam Rifles  
 C/O 99 APO

### VISIT POINTS

Contents of HQ DGAR Ltr No. II 14015/5<sup>th</sup> CPC/98/A-II/198 dated 08 Jun 2001 is enumerated below for your info and necessary action please.

R.K. Sarma  
 Maj  
 EMAE (SA)

(DGAR Letter No. II. 14015/5<sup>th</sup> CPC/ 98/A-II/198 dated 08 Jun 01)

1. Ref Pt No. 5 raised during vis of brg P R Patra, Dir,(Adm) to No. 1 Dog Unit on 23 Apr 2001 fwd vide your letter No. III. 11011/20/95/2000/5022 dt 02 May 2001.
2. As advised by MHA, a fresh proposal for cadre restructuring of VFAs of Assam Rifles on similar lines of BSF/ITBP is required to be submitted, which is in process.
3. MHA has also intimated that since the matter is already subjudice, any decision for upgradation of pay scale can be taken after finalisation of court case.

Sd/- XXXXXX  
 (Satendra Kumar)  
 Col  
 DD(A)  
 For Dir (Adm)

Copy to:-

1. GS. Branch (Internal) – For Info w.r.t their ION No. I. 11011/30/2001-G/SDO/1358 dated 21 May 2001.
2. Med Branch (Internal)
3. Sig Branch (Internal) alongwith a copy of AC & A Rg letter No. III. 11011/20/GS/2001/5022 dated 02 May 2001 for necessary action on pts.

*Officed  
 Manu  
 Advocate*

Tele No. : 705095

Mahanideshalaya Assam Rifles  
Directorate General Assam Rifles  
Shillong - 793011

I.14015/C-Duty/VFA/Med-4

04 Aug 99

- List 'A'
- List 'B'
- List 'C'
- List 'E'

CHARTER OF DUTIES OF VETERINARY FIELD  
ASSISTANT ASSAM RIFLES

1. Guide lines on charter of duties of Veterinary Field Assistant Assam Rifles is fwd herewith as per appx :t for your information necessary action please.

2. Please ack.

  
 ( R S Rathore )  
 Col  
 Deputy Director (Medical)  
 for Director General Assam Rifles

Encl : 01 (One) sheet.

affested  
S. Jau  
Advocate

(26)

110X

(Ref. to DGAR letter No.  
I.14015/C-Duty/VF A/Med-4  
dated Aug 99)

CHARTER OF DUTIES OF VETERINARY FIELD  
ASSISTANT : ASSAM RIFLES

1. Charter of Duties of Veterinary Field Assistant are as under :-

- (a) Regular medical inspection to be conducted, to ensure fitness of Animals, by the Veterinary Field Assistant and proper record of such inspections be maintained.
- (b) Regular medical examination and treatment of sick Animals held at Battalion.
- (c) Regular medical examination of Animals available in Dairy farm, Poultry farm and Piggy farm etc in the Battalion.
- (d) Veterinary Field Assistant always accompany the Animal transport when they carry load from one place to another.
- (e) Examination of MOH (Meat of Hoof) and inspection of dressed meat issued to the troops.
- (f) Veterinary Field Assistant ensures that eggs supplied by contractor are fresh, of good average size and weight of 12 eggs is not be less than 500 gms. Individual egg weighing less than 40 gms is not be accepted.
- (g) Veterinary Field Assistant also ensures that Poultry live is healthy and well nourished.

14(2) 2UR3 SC. 643

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## Appendix II

## Classification of Technical Posts into Various Groups

GROUP I FIELD/FARM TECHNICIANS

1. Farm Superintendent
2. Superintendent (Dairy)
3. Dairy Farm Superintendent
4. Farm Manager
5. Dairy Manager
6. Dairy Cattle Manager
7. Assistant Farm Superintendent
8. Assistant Superintendent (Dairy)
9. Junior Farm Manager
10. Junior Garden Superintendent
11. Junior Manager
12. Junior Superintendent
13. Asstt. Farm Management Officer
14. Assistant Manager
15. Field Officer
16. Field Supervisor
17. Assistant Field Assistant
18. Field Assistant
19. Junior Field Assistant
20. Junior Field Assistant-cum-Curer
21. Curer
22. Fieldman
23. Senior Farm Assistant
24. Senior Assistant (Farm)
25. Farm Assistant
26. Junior Assistant (Farm)
27. Herbarium Keeper
28. Herbarium Assistant
29. Nursery Assistant
30. Senior Cattle Supervisor
31. Animal House Keeper
32. Horticultural Supervisor
33. Forester
34. Senior Stockman
35. Stockman
36. Veterinary Officer
37. Senior Veterinary Assistant
38. Veterinary Assistant
39. Veterinary Compounder
40. Fishing Mate
41. Senior Technical Assistant
42. Technical Assistant
43. Junior Technical Assistant
44. Rice Production Training Asstt
45. Agricultural Assistant
46. Botanical Assistant
47. Extension Assistant
48. Entomological Assistant
49. Horticultural Assistant
50. Livestock Assistant
51. Meteorological Assistant
52. Physiological Assistant
53. Plant Protection Assistant
54. Seed Exchange Assistant
55. Asstt. (Seed Production)
56. Senior Soil Assistant
57. Stock Assistant
58. Senior Block Assistant
59. Field Plantation & Store Asstt
60. Junior Survey Assistant

affixed  
Date  
Advocate

Appendix IV

Minimum Educational/Trade Qualifications for Different Groups of the  
Three Categories

**Field/Foren Technicians**

**CATEGORY-I**  
**Essential Qualifications**

(i) Matriculate with at least one year Certificate in relevant field

or

Matriculate with 5 years experience of working in the respective field

or

• Matriculate with National Trade Certificate/National Apprenticeship Certificate or equivalent with 3 years' experience in the respective field

\*In fields where the duration of diploma Courses available in the Country is only two years, the minimum qualification will be two years Diploma instead of three years Diploma.

\*\*Applicable to Council employees in position as on 1-1-1977 for purpose of promotions only against 30% vacancies reserved for departmental promotions.

**CATEGORY-II**  
**Essential Qualifications**

(i) \*Three years Diploma/Bachelor's Degree in relevant field

or

\*\*National Trade Certificate of I.T.I. National Apprenticeship Certificate or equivalent qualifications with seven years' experience in the relevant field

or

\*\*Matriculate with ten years' experience in the relevant field

**CATEGORY-III**  
**Essential Qualifications**

(i) \*Three years Diploma/Bachelor's Degree in Science/Agri/Animal Sciences/relevant field/Forest Rangers Course (for CAZRI & CS & WCR & TI)

(ii) Five years' experience of working in the relevant field. Minimum experience will be seven years, ten years and twelve years for lateral entry to posts carrying scales Rs. 1100-1600, Rs. 1300-1700 and Rs. 1500-2000, respectively

REAR TECHNICAL SERVICES

**CENTRAL SHEEP & WOOL RESEARCH INSTITUTE  
AVILKANAGAR(VIA: JAIPUR) RAJASTHAN**

He.1(3)R/74/Vol.IV/ 7872

Dated 19 August, 1

110

The Director of Advertising and Visual Publicity,  
Ministry of Information & Broadcasting,  
Press Trust of India Building,  
Parliament Street, NEW DELHI-110 001.

Subject:- Advertisement No.1/1993 & 2/1993 for vacant posts at Central Sheep & Wool Research Institute, Avikanagar, under Indian Council of Agricultural Research.

Sir,

I am to enclose herewith 10 copies of advertisement No.1/1993 & 2/1993 for inviting applications for the following vacancies which are required to be filled at this Institute:-

1. T-6, Veterinary Officer - One  
(Reserved for ST)

2. E-5, Veterinary Officer - One (Un-reserved)

3. Assistant Director (Official Language) - One (Reserved for

✓ 4. Technical Assistant - One (Un-reserved)  
(Editorial) T-II-3

5. Farm Technician, F-2 - One (Un-reserved)  
6. Research Fellow - Three

It is requested that immediate arrangements may be made with the shipping lines to effect the

& one Hindi news papers (including the Employment News) on 'All' basis subject the condition that the number of newspapers should not exceed Five under intimation to this office.

3. The intending applications within the country should be allowed a period of four weeks from the date of the advertisement in the press for applying for the posts and six weeks for those applying from abroad. Accordingly, it is requested that this period may be suitably indicated in the blank space provided for the last paragraph of the advertisement except item No.6 above.

The bills alongwith press cuttings may please be sent to this office for adjustment in due course.

Yours faithfully,

affidavit  
John  
Drocella

Inc1:- As above.

1. Admin. II Section  
3. FNO.11(2)R/91  
5. File 1/22)R/91/v

1. Audit and Accounts Section  
2. FNo.11(9)R/91

S. Parthasarathy  
Head of Office

Copy alongwith advertisement is forwarded for information and necessary action to:-

1. The Chairman, Agricultural Scientists Recruitment Board, Krishi Anusandhan Bhavan, Pusa, New Delhi-110 012.
2. The Secretary, Indian Council of Agricultural Research, Krishi Bhavan, New Delhi-1.
3. The Private Secretary to the Director General, Indian Council of Agricultural Research, Krishi Bhavan, New Delhi-1.
4. The Directors of all Research Institutes under Indian Council of Agricultural Research.
5. All Directors of Animal Husbandry Department. It is requested that the position of Vety. Officers may be circulated amongst the eligible Veterinary Officer of Deptt. & applications of interested Vety. Asstt. Surgeon who fulfilling the requirement of the post may kindly be forwarded to this Institute for consideration.
6. The Secretary, Council of Scientific & Industrial Research, New Delhi.
7. The Commissioner of Scheduled Castes/Scheduled Tribes, Wing No.7, 1st Floor, Block-I R.K.Puram, New Delhi.
8. The Ministry of Home Affairs(Central Surplus Staff Cell), New Delhi.
9. The Director General of Social Welfare, Govt. of India, Ministry of Education & Social Welfare, New Delhi-1.
10. The Officer-in-charge, Ex-serviceman Cell, Directorate General of Employment & Training, New Delhi.
11. All India Harijan Seva Sangh, Kingsway, New Delhi.
12. The Scheduled Caste Welfare Association, Ambedkar Bhavan, Mutiny Memorial Board, New Delhi.
13. The Chairman, Scheduled Caste Uplift Union, 2-P-S/AKP, Amrit Kaur Guru Ravi Das Mohalla, Ne Pusa Road, Karti Bagh, New Delhi.
14. The Office Secretary, Bhartiya Depressed Class League, 13-Windeor Place, New Delhi-13.
15. The Office Secretary, Bhartiya Depressed Class League, Guru Bhavan, 'C' Scheme, Jaipur (Rajasthan).
16. The Officer Incharges, Bikaner/Garsa/Mannavanur.
17. The Office Secretary, Bhartiya Adim Jati Sevak Sangh, Thikur Bapa Smarak Sadan, New Link Road, Jhandewalan, New Delhi.
18. The General Secretary, Scheduled Caste Uplift Union, Jodhpur.
19. The General Secretary, Delhi Scheduled Caste Welfare Association Ambedkar Bhavan, Rani Jhansi Road, New Delhi.
20. The Youth Employment Information Centre, Srinagar.
21. The Youth Employment Information Centre, Jammu (Tawi).
22. The Ministry of Home Affairs, Kashmir Section, New Delhi.
23. The Director, Central Employment Exchange, 2-4, Kundan Mansion Asif Ali Road, New Delhi.
24. The Director, Employment Exchange, Rajasthan Jaipur.
25. The District Employment Officer, Employment Exchange, Tonk.
26. All Notice Boards at Main Institute, Aviskanagar.

*Officed  
Dated  
2 Dec 86*

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-2-

1. Akhil Bhartiya Valmiki Samaj Vikas Parishad Plot No.38, Purani Basti, Chavaria Nagar, Nahargarh Road, Jaipur, Raj.
2. Akhil Bhartiya Valmiki Samaj Vikas Parishad Gram Kalakho Road, Jaipur (raj).
3. Akhil Bhartiya Valmiki Samaj Vikas Parishad Harijan Basti, Swarg road, Alwar, Rajasthan.
4. Akhil Bhartiya Valmiki Samaj Vikas Parishad Tehsil Lalgor G., Gomti Hadhipur, Raj.
5. Akhil Bhartiya Valmiki Samaj Vikas Parishad Mahrshi Bhavan, Sanganer Airport Ke Saene Jaipur, Raj.
6. Akhil Bhartiya Valmiki Samaj Vikas Parishad F-60, 1-A Sector Khetri Nagar, Jhunjhunu, Rajasthan-333 504.
7. Akhil Bhartiya Valmiki Samaj Vikas Parishad Nagar Shakhar-Nandbai, Bharatpur, Raj.
8. Akhil Bhartiya Valmiki Samaj Vikas Parishad Plot No.26 Samaritya Sadan, Sabjimandi Bandikui, Raj.
9. Akhil Bhartiya Valmiki Samaj Vikas Parishad Harijan Mohalla, Railway Colony, Abu Road, Raj.
10. Akhil Bhartiya Valmiki Samaj Vikas Parishad Dada Bhai Ka Hata, Nasirabad Road, Ajmer, Raj.
11. Akhil Bhartiya Valmiki Samaj Vikas Parishad Gajjo Ke Peechie, Valmiki Basti Baivar, Raj.
12. Akhil Bhartiya Valmiki Samaj Vikas Parishad Mahamandir Jodhpur, Raj.
13. Akhil Bhartiya Valmiki Samaj Vikas Parishad 26/28 U.I.T. Colony, Bhagwanganj, Ajmer, Raj.

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\* CENTRAL SHEEP & WOOL RESEARCH INSTITUTE  
AVIKANAGAR (VIA: JAIPUR) RAJASTHAN

ADVERTISEMENT No. 1/1993

Applications are invited for the undermentioned posts at the Central Sheep & Wool Research Institute, Avikanagar under the administrative control of Indian Council of Agricultural Research:-

I. T-6, Veterinary Officer

i) No. of post	- One (Reserved for ST)
ii) Scale of pay	- Rs. 2200-75-2800-EB-100-4000.
iii) Location of post	- S.R.R.C., Mannavdhanur but the candidates are liable to serve any where in India.
iv) Age limit	- 35 years as on closing date for receipt of applications from candidates in India. Relaxable by five years in the case of SC/ST only (There will be no age limit for employees of ICAR).

Qualifications:-

Essential:-

1. Bachelor's degree in Veterinary Science and animal Husbandry.
2. Five years experience of working as a Veterinarian/Management of Livestock.

Desirable:-

1. Master's degree in any branch of Veterinary Science/Animal Science.
2. Experience of working with small ruminants.

II. T-5, Veterinary Officer

i) No. of post	- One (Un-reserved)
ii) Scale of pay	- Rs. 2000-60-2300-EB-75-3200-100-3500.
iii) Location of post	- CSWRI, Avikanagar or any where in India.
iv) Age limit	- 18-30 years (Relaxable by 5 years in the case of SC/ST only). There will be no age limit for employees of ICAR.

Qualifications:-

Essential:-

1. Bachelor's degree in Veterinary Science and Animal Husbandry.

Desirable:-

1. Master's degree in any branch of Veterinary Science/Animal Science.
2. Experience of working with small ruminants.

Attested  
Dawn  
Advocate

Contd. 2/-

III. Assistant Director (Official Language)

i) No. of post	One
ii) Reservation, if any	Reserved for S.C.
iii) Scale of pay	Rs. 2000-60-2300-EB-75-3200-100-3500
iv) Location of post	CSWRI, Mikanagar or any where in India
v) Age limit	Not exceeding 35 years (Relaxable for I.C.A.R. employees by 5 years) as on the closing date for receipt of applications from candidates in India (other than Andaman and Nicobar Island & Lakshadweep).

Qualifications:-

Essential:- 1. Master's degree of a recognised University or equivalent in Hindi with English as a subject at the degree level.

OR

Master's degree of a recognised University or equivalent in English with Hindi as a subject at the degree level.

OR

Master's degree of a recognised University or equivalent in any subject with Hindi & English as a subject at the degree level.

OR

Master's degree of a recognised University or equivalent in any subject with Hindi Medium and English as a subject at the degree level.

OR

Master's degree of a recognised University or equivalent in any subject with English medium and Hindi as a subject at the degree level.

2. 5 years experience of terminological work in Hindi and/ or translation work from English to Hindi or vice-Versa preferably of technical or Scientific literature.

OR

5 years experience of teaching, research writing or journalism in Hindi.

Desirable:

1. Knowledge of Sanskrit and/ or a modern Indian language.
2. Administrative Experience.
3. Experience of organising Hindi classes or workshops for noting and drafting.

Technical Assistant (Editorial) T-II-3

- i) No. of post
- ii) Scale of pay
- iii) Headquarters of the post
- iv) Age limit

- One (Un-reserved)
- Rs.1400-40-1800-EB-50-2300
- CSWRI, Avikanagar but the candidates are liable to serve anywhere in India.
- 18-30 years (Relaxable for 5 years for SC/ST candidate)

Qualifications:-

Essential:- 1. Master's degree in English/Hindi of a recognized University with adequate knowledge of other subjects.

2. Experience of Editorial work/Proof reading etc.

Desirable:- 1. Bachelor's degree or Diploma in Journalism.

7. Farm Technician, T-2

- i) No. of post
- ii) Scale of pay
- iii) Headquarters of the post.
- iv) Age limit

- One (Un-reserved)
- Rs.1200-30-1560-EB-40-2040
- S.R.R.C., Mannavanur but the candidates are liable to serve anywhere in India.
- 18-30 years (Relaxable by 5 years for SC/ST candidates). There will be no age limit for Departmental/ICAR candidates.

Qualifications:

Essential:-

Matriculate with at least one year certificate in Livestock Assistant Course.

OR

Matriculate with 5 years experience of working in the Livestock Farm/Station.

Desirable:- 1. Diploma in Stock Assistant Course.

2. Knowledge of Tamil will be preferable.

Note:- i) The candidates possessing qualifications higher than prescribed which makes the candidate eligible for appointment to higher grade will not be considered on the grounds of over qualifications.

ii) The aforesaid vacancies can be increased or decreased as per requirement and can also be deployed anywhere as per requirement.

Application for the posts of Technical Assistant (Editorial) T-II-3 and Farm Technician, T-2 may be sent on plain paper duly addressed to the Director, Central Sheep & Wool Research Institute, Avikanagar-304 501 (Via:Jaipur)Raj. giving complete biography viz. Name & address (IN BLOCK LETTERS), Father's name, Date of birth, Name of the post applied for, Educational qualifications, Experience, Nationality, Whether belongs to SC/ST supported by the attested copies of the certificate from the competent authority.

2. Application form for I, II & III are obtainable on request from the Director, Central Sheep & Wool Research Institute, Avikanagar. The request for the form should specify advertisement number, name of the post and should be accompanied by a self-addressed un-stamped envelop (23X10 CMS) size. Separate application should be submitted for each post. Applications complete in all respect should reach to the Director, Central Sheep & Wool Research Institute, Avikanagar (Via:Jaipur)Rajasthan-304501 together with application fee of Rs.8/- (Rs.2/- for SC/ST candidates) in the form of crossed Indian Postal order drawn in favour of ICAR UNIT CSWRI, AVIKANAGAR post office not later than and for applications from abroad and those in Andaman & Nicobar Islands, Lakhsadweep by proper channel.

*affidavit  
Dhan  
Advocate*

*Castrol*

40  
 CENTRAL SHEEP & WOOL RESEARCH INSTITUTE  
 AVIKANAGAR (VIA:JAIPUR) RAJASTHAN

ADVERTISEMENT NO.2/93

Applications are invited for the Fellowships mentioned below at Central Sheep & Wool Research Institute, Avikanagar under the Administrative control of I.C.R.R.:-

Name of the Fellowship - Research Fellow

No. of posts

Pay

Headquarters of the Fellowships/posts

Age limit

Reservation

- Three (out of 3 posts one is under Ad-hoc Research Scheme)
- Rs.1500/- p.m. for one year which can be extended for another years or curtailed at the discretion of the competent authority.
- Main Institute, Avikanagar under
  - (i) Division of Animal Genetics & Breeding (ii) Division of Animal Physiology & Reproduction (iii) Bio-chemistry Section (All candidates are liable to serve any where in India).
- 45 years as on closing date for receipt of applications from the candidates.
- Un-reserved. However, preference will be given to SC/ST candidates.

Applications:- i) In the discipline of Ani. Genetics & Breeding

M.V.Sc./M.Sc. in Animal Genetics and Breeding. Specialization in cytogenetics or Biochemical polymorphism will be preferred.

OR

Master's degree in Animal Physiology. Specialization in Cell biology will be preferred.

ii) In the discipline of Ani. Physiology & Reproduction.

Master's degree in Animal Physiology or Reproduction.

iii) In the discipline of Bio-chemistry

under Ad-hoc Research Scheme entitled "Investigation of the Dissimilation of Tannins by Bacteria at the Redox potential of Rumen".

Essential: M.Sc./M.V.Sc. in Biochemistry/Microbiology/Animal Nutrition. Specialization in rumen microbiology will be preferred.

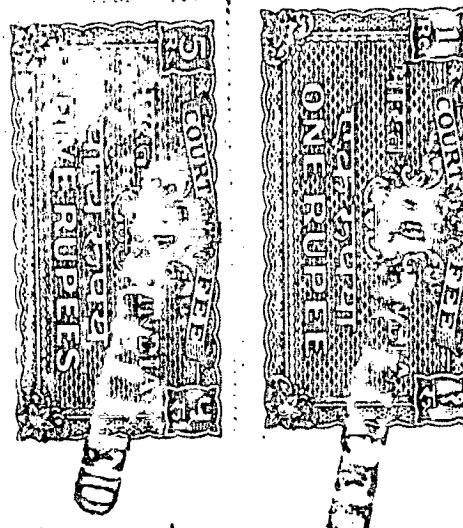
Desirable: 3 years Research experience.

The candidates who are willing to apply for these posts/ Fellowships may submit their application on plain paper indicating Full name, Father's name, Permanent and Present address, Date of birth, Education & Technical qualifications, Experience, caste etc. alongwith attested copies of testimonials/certificates to the Director, CSRII, Avikanagar (VIA:Jaipur)Raj.-304501 within 20 days of this advertisement and after that no applications will be entertained. Candidates will have to appear for interview at CSRII, Avikanagar, if considered necessary by the authority.

**ANNEXURE**  
Annexure A/18

Sl. No.	Posts	Present Scale (Rs.)	Revised Scale (Rs.)	Paragraph No. of Report
(1)	(2)	(3)	(4)	(5)
<b>XVIII. PHARMACISTS</b>				
(a)	Pharmacists possessing entry qualification of Diploma in Pharmacy		4,500-125-7,000	52.90
<b>XIX. PHYSIOTHERAPISTS AND OCCUPATIONAL THERAPISTS</b>				
(a)	Physiotherapist/Occupational Therapist	1,400-40-1,800 EB-50-2,300	5,500-175-9,000	52.96
(b)	St. Physiotherapist Sr. Occupational Therapist	2,375-75-3,200 EB-100-3,500	8,000-275-13,500	52.96
<b>XX. PUBLIC AND SOCIAL HEALTH WORKERS</b>				
(a)	Medical Social Worker (holding qualification of Post Graduation or Graduation with 2 years Diploma in Social Work)	1,600-50-2,300 EB-2,660	5,500-175-9,000	52.103
(b)	Social Worker/Psychiatric Worker (holding qualification of Post Graduation or Graduation with 2 years Diploma in Social Work)	1,400-40-1,800 EB-50-2,300	5,500-175-9,000	52.103
(c)	Welfare Officer (Grade II)/Probation Officer (Grade II)/Prison Welfare Officer	1,400-40-1,600-50-2,300 EB-60-2,600	5,500-175-9,000	104.65
<b>XXI. RADIOPHOTOGRAPHERS/X-RAY TECHNICIANS</b>				
(a)	Radiographer	1,350-30-1,440-40-1,800-EB-50-2,200	5,000-150-8,000	52.107
(b)	Radiographers requiring a minimum of 2 years' diploma/certificate after 10 + 2		4,000-100-6,000	52.107
<b>XXII. OTHER TECHNICIANS</b>				
(a)	Posts requiring Matriculation with some experience as minimum qualification for direct recruitment		4,000-100-6,000	52.111
<b>XXIII. GARDENERS AND NURSERY WORKERS</b>				
(a)	St. Garden Attendant	775-12-871-14-1,025	2,650-65-3,300-70-4,500	55.129
(b)	Asstt. Foreman	825-15-900-20-1,200	3,050-75-3,950-80-4,590	55.129
<b>XXIV. VETERINARY STAFF</b>				
(a)	Entry grade for all posts requiring a degree of B.V. Sc. and Animal Husbandry with registration in the Veterinary Council of India as the minimum essential qualification		8,000-275-13,500	55.291
(b)	Assistant Veterinarian/Biological Assistant/Zoological Assistant Possessing B.Sc. Degree in Biological Sciences	1,200-30-1,560-40-2,040/1,400-40-1,800-50-2,300/1,600-50-2,300-60-2,660	5,000-150-8,000	55.296
(c)	Stockman/Compounder/Stock Asstt./Animal Husbandry Asstt./Dresser	950-20-1,150-25-1,500 to 1,200-30-1,560-40-2,040	4,000-100-6,000	55.296
(d)	Para-Veterinary Attendant including Animal Attendant/Bull Attendant/Cattle Attendant/Syee/Camel Attendant/Shepherds with minimum qualification of 8th class + 2 years experience of handling animals	750-12-870-14-940	2,610-60-3,150-65-3,540	55.296
<b>XXV. TECHNICAL SUPERVISORS &amp; WORKSHOP STAFF</b>				
(a)	Chargeman/Chargeman 'B'/Chargeman (Technical) Grade II/Jr. Engineer, Grade I/Workshop	1,400-40-1,800-50-2,300	5,000-150-8,000	54.38
(b)	St. Chargeman/Chargeman 'A'/Chargeman (Technical) Grade I/Jr. Engineer, Grade I/Workshop	1,600-50-2,300-60-2,660	5,500-175-9,000	54.38
<b>XXVI. ELECTRONIC DATA PROCESSING STAFF</b>				
(a)	Data Entry Operator, Grade 'A'	1,150-25-1,500	4,000-100-6,000	55.71
(b)	Data Entry Operator, Grade 'C'	1,400-40-1,800 EB-50-2,300	5,000-150-8,000	55.71

affixed  
to the  
document



56  
ANNEXURE A/10

लिए के लिए आवेदन की तारीख (Date of application for the copy.)	स्टाप और फोलियो की आवेदित संख्या या इसकी नंबर की विशेषता (Date fixed for notifying the requisite number of stamps and folios.)	आवेदित स्टाप और फोलियो देने की तारीख (Date of delivery of the requisite stamps and folios.)	तारीख, जारी देने के लिए यांत्रिकीय रूपान्तर की तारीख (Date on which the copy was ready for delivery.)	आवेदित को प्रसिद्धिपूर्ण देने की तारीख (Date of making over the copy to the applicant.)
31-12-2001	31-12-2001	31-12-2001	16-2-2002	16-2-2002

No. H.E.M./4382

31-12-2001

IN THE GAUHATI HIGH COURT  
(The High Court of Assam, Nagaland, Meghalaya,  
Manipur, Tripura, Mizoram & Arunachal Pradesh)

IMPHAL BENCH

WRIT PETITION (CIVIL) NO. 798 OF 1999

Shri Soraisam Manimacha Singh, aged about 36 years, S/o S. Ibobi Singh, by occupation a Veterinary Field Assistant of Assam Rifles now posting at 7th A.R., Thoubal, a resident of Chingamakha Maisnam Leikai, Imphal west District Manipur.

.. petitioner

- Versus -

1. The Union of India.
2. Director General of the Directorate of Assam Rifles, at Shillong - 793011.
3. Deputy Inspector General, MP Range, Assam Rifles, at Imphal.
4. The Commandant, 7th Assam Rifles, at Thoubal.
5. The Ministry of Finance, through its Secretary, Government of India.

.. Respondents

P R E S E N T

THE HON'BLE MR. JUSTICE H. KAMINI KUMAR SINGH

For the petitioner : Mr. A. Modhuchandra Singh, Advocate

For the Respondents : Mr. N. Ibotombi Singh, CGSC

Date of hearing : 8 - 11 - 2001

Date of judgment & order : 31 - 12 - 2001

JUDGMENT AND ORDER

Heard Mr. A. Modhuchandra Singh, learned counsel for the petitioner and also Mr. N. Ibotombi Singh, learned CGSC for the respondents.

Contd.. 2/-

*Attested  
on behalf  
of  
Advocate*

6/2/02

2. This writ application under Article 226 of the Constitution filed by the petitioner who is now working as Veterinary Field Assistant (VFA) is for a direction to the authority concerned under the respondents to upgrade the pay scale of Veterinary Field Assistant (Assam Rifles) to Rs. 4500-Rs. 7000/- which is enjoyed by Compounder (BSF) or at least to the scale of Rs. 4000-6000/-.

3. The petitioner joined service in 1987 as Veterinary Field Assistant in the 2nd Bn. Assam Rifles under appointment order dated 2.2.1987 (Annexure-A/4). In view of the decision which I am going to make, I need not go into details regarding the service career of the petitioner. Suffice it to mention that the petitioner who is now serving in Assam Rifles prays for some service benefits. In this regard, at the outset the learned Central Government Standing Counsel for the respondent submitted regarding the jurisdiction of this Court to decide the matter. The learned CGSC submitted to the Court for deciding as to whether this matter may be decided by this Court or by the Central Administrative Tribunal.

4. The petitioner was appointed as Veterinary Field Assistant in the 2nd Bn. Assam Rifles. Section 4 of the Assam Rifles Act provides that the appointment of all riflemen shall rest with the Commandant. Under Section 5, the riflemen are divided into combatants and non-combatants. Learned counsel on both sides admit that the Veterinary Field Assistant is a non-combatant post. Again, it is also admitted by the learned counsel on both the sides that non-combatant posts/riflemen are civilian posts. Again, learned CGSC has drawn attention of the Court to a correspondence bearing No. II. 14015/5th CPC/98/A-II/512 dated 16th Feb., 2001 which indicates that certain amendment to Assam Rifles (Medical Staff) Recruitment Rules, 1980 was proposed. And under draft Rule 3-A it was provided

Contd.. 3/-

*affested  
Dawn  
Advocate*

that all the direct recruitment against any post included in the schedule to these rules, in future, shall be done in the combatised capacity, which clearly indicates that the petitioner is holding a non-combatant post. Resultantly, the matter relating to recruitment and other service conditions of the petitioner who is holding a non-combatant post i.e. civilian post has to be decided by the Central Administrative Tribunal. If the petitioner is aggrieved by any order that may be passed by the Central Administrative Tribunal, the High Court may exercise the power of judicial review against such an order passed by the Central Administrative Tribunal in appropriate case. But the petitioner has to approach the Central Administrative Tribunal first.

5. For the aforesaid reasons, petition is closed and the petitioner is directed to approach the Central Administrative Tribunal.

Sd/- H. KAMINI KUMAR SINGH  
JUDGE

Signature of the Copyist :

R.K. Surchandra Singh  
( R.K. SURCHANDRA SINGH )

Read by :-

Compared by :- Reeta Dasiya  
8/02/02

CERTIFIED TO BE A TRUE COPY  
S. Ranbir Deo  
16.2.2022  
Sub-Registrar  
Gurdaspur High Court, Legal Bench  
Courtroom under Section 16, Act 1  
of 1873

Attested  
C. Ranbir Deo  
Advocate  
8/2/02

A/19

59

Tele No. 705075

Mahanideshalaya Assam Rifles  
Directorate General Assam Rifles  
Shillong - 793 001

A/Pers-Pay & Allce/ 2001

24 Apr 2001

List : A  
B  
C  
F

### PROGRESS ON PAY ANOMALIES CASES

1. Ref pt 26 (q) of min of AR Cdr Conf Mar 2001 fwd vide this Dte letter No. 11011/11/2001.G(SD)/1214 dt 11 Apr 2001
2. Progress on pay anomalies proposal are given in the succeeding paragraphs for info.
3. **Rank and Pay Combatant Clk.** To bring parity in ranks and pay with other CPOs, a case was taken up with MHA during 1997. After protracted correspondence and several mtgs held at MHA it has now been decided that entry grade of Stenos and combatant clks would be ASI (WO in AR) and Hav/Clk respectively in the scale of pay Rs. 4000-6000/- and Rs. 3200-4900/- in all CPMFs. This entry grade will be applicable to the new entrants only and the existing staff in the Steno and ministerial cadre will continue to wk in the same level where they are at present. This Dte has further taken up a case with MHA that unless the existing cadre in redesignated one step up, the new policy cannot be implemented in AR. MHA's decision on the matter is still awaited.
4. **Rank and Pay of Tech Cadre.** Pers of RM, Dtmn, Pharma and Compounder of AR with the same intake QR for rect/remusteration are given the rk of Hav whereas their counterparts in other CPOs are given ASI. The MHA had asked to submit proposal indicating cadre to cadre comparison with BSF where the rk of ASI is available in other tech cat also along with fin implication. The proposal along with fin implication has been submitted to MHA and the case is lying with MOF for approval.
5. **Anomaly in Pay of Tdn.** There are nine cats of tdn of AR such as Cook, Carp, WM etc are being given less pay than their counterparts in other CPOs. Case was taken up that MHA has decided the following pay scale for all CPOs.

(a) Rfn cook, washerman Barber, Rs. 2610-3540/-  
Carpenter, EBR, Tailor & Painter.

(b) Rfn WC & Safai Rs. 2550-3200/-

The fin implication along with restructuring proposal is being fwd to MHA for approval. It has also been decided by the MHA that the provision for remusteration in Rfn (GD) from above cats will be made in RRs.

*Att of fed  
Chair  
Advocate*

6. Revision of Pay scales of Hon'ry Rk of Nb Sub. After declaration of 5th CPC report, Army has enhanced Rs. 100/- of addl element of pension to NCOs granted hon'ry rk of Nb Sub on retirement from Rs. 30/- wef 01-01-96. On the similar line a case has been taken up with MHA for enhancement of ex- AR Hon'ry NCOs. The case is lying with MOF for consideration.

7. Implementation of Upgraded Pay Scale from 01-01-96 for the Post of VFAs. In 5th CPC the post of VFA and equivalent grade in other org has been revised by a single scale of Rs. 4000-6000/- a case has been taken up with MHA to accord approval for implementation of revised scale to the post of VFA in AR. Case is under prog.

8. Anomaly in Pay Scale of Civ Dtmn. Dtmn in AR drawing scale of pay as per part A of 1<sup>st</sup> Schedule of CCS (RP) Rules 1997. In 5<sup>th</sup> CPC dtmns of other orgs has been gtd Part B of 1<sup>st</sup> Schedule of CCS (RP) Rules 1997 i.e., Rs. 5000-8000/- Case has been taken up with MHA for applicability of part B Scale to AR dtmns wef 01-01-96. The case is under consideration with MOF.

9. Admitting Revised Scale to Teaching Staff as per Part B of 1<sup>st</sup> Schedule of CCS (RP) Rules 1997. A proposal has been taken with MHA for admitting the Part B Scale of 5<sup>th</sup> CPC to teachers of AR. Case is under consideration with MHA.

( Satendra Kumar)  
Col  
DD(A)  
For DG Assam Rifles

Copy to :-

List 'D'

List 'F'

Malik

Attested  
Satendra Kumar  
Addrocole

28

Filed by:-  
Union of India & ors  
- Respondents  
through-  
Shri K. Kumar Chatterji  
28/11/02

**IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL**

**GUWAHATI BENCH: GUWAHATI**

**O.A NO 65 of 2002**

**Shri S Manimacha Singh**  
.....Applicant

**Vs**

**Union of India and Others**  
.....Respondents

**Reply to Original Application submitted by the  
Respondents.**

The respondents beg to submit following written  
Statement in reply to Original Application filed by the Applicant  
as follows: -

1. That with reference to averments made in Para 1, of the OA, the deponent herein begs to submit that a case was taken up with MHA for implementation of revised scale of pay Rs. 4000-100-6000 wef 01-01-96 in respect of VFAs of Assam Rifles vide the Directorate letter No II.14015/5<sup>th</sup> CPC/98/A-II dated 31 Mar 1998. MHA has intimated vide their letter No 27012/12/98-PF.I/PF.V dated 17 Dec 1999 intimated that the matter being sub-judice, any decision for up-gradation of pay

scales of VFAs in AR can be taken after finalisation of the court case.

**A true copy of DGAR letter dated 31 Mar 1998  
is attached as Annexure – I.**

**A true copy of MHA letter dated 17 Dec 1999  
is attached as Annexure – II**

2. That with reference to averments made in Para 2 & 3 the deponent herein begs to offer no comments being matter of record.

2. That with reference to averments made in Para 4.(I) and 4.(II) of the OA the deponent herein begs to offer no comments being factual and matter of record.

3. That with reference to averments made in Para 4.(III) and 4 (IV), of the OA, deponent herein begs to submit that the averments of the applicant are denied. While it is true that the 5<sup>th</sup> CPC, an expert body specifically constituted by the Govt to decide on pay related issue in respect of its employees had recommended higher pay scales for certain categories but the same was based on various factors like educational qualifications prescribed, experience, nature of duties and risk inherent in the job etc. The fifth CPC had in Para 55.296 of the report recommended the higher pay scale of Rs. 4000-6000 only for those posts of Para VFA Veterinary Staff as required minimum qualification of matric alongwith 2 years certificate course and 2 years experience. Higher pay scale

could not be given to the Veterinary Field Assistant of Assam Rifles, as the minimum qualification prescribed in their case is only certificate in veterinary science for non-matriculates and diploma in veterinary science for matriculates. The higher pay scale of Rs. 4000-6000 cannot be extended in this case as

(1) Matric  
(2) 2 yrs  
certificate  
(3) 2 yrs exper

these posts are in no way comparable to the posts of stockman, stock Assistant, Dresser, Vaccinator, etc. It is also submitted that similar posts of veterinary staff exist in other organisations of Govt like BSF in an identical pay scales of Rs. 3200-4900. Any up-gradation of the pay scale of VFAs in Assam Rifles will therefore lead to imbalances in the existing relativities.

4. That with reference to averments made in Para 4.(V) & 4(VI) of the OA, the deponent herein begs to offer no comments being matter of record.

5. That with reference to averments made in Para 4(VII) of the OA, the deponent herein begs to submit that as per approved Recruitment Rules, the post of VFA required a matric/non matric personnel with diploma/certificate in veterinary science. The post of Farm Technical does not exist in Assam Rifles. Hence no comparison can be made with VFA.

6. That with reference to averments made in Para 4(VIII) of the OA, the deponent herein begs to offer no comments being factual.

7. That with reference to averments made in Para 5(a), the deponent begs to submit that it has already been replied vide Para 1 of this OA.

8. That with reference to averments made in Para 5(b), the deponent begs to submit that it has already been replied vide Para 5 of this OA.

9. That with reference to averments made in Para 6 & 7, the deponent begs to offer no comments being matter of record.

10. That with reference to averments made in Para 8(l), the deponent begs to submitted that same has already been replied vide Para 1 of this OA.

11. That with reference to averments made in Para 8(ii), the deponent begs to submit that changing of nomenclature of the post of VFA, requires the sanction of Ministry and not by this DGAR.
12. That with reference to averments made in Para 9, the deponent begs to offer no comments being matter of record.

In view of the facts mentioned herein above it is humbly prayed that the present OA is liable to be dismissed with cost.

  
Deponent

VERIFICATION

I Major S George, age 35 years, Son of Late Mr KM George, working as Joint Assistant Director (Legal) in the Office of the Directorate General Assam Rifles being authorised to hereby verify and declare that the statements made in this written statement are true to my knowledge, information and belief and I have not suppressed any material fact.

And I sign this verification on this 9<sup>th</sup> day of Oct. 2002.

*S. George*  
Deponent

म. सर्हारा जोडर (विधि)  
Joint Director (Legal)  
सहारिटर ऑफ राइफल्स  
Dir. of Assam Rifles  
सिङ्गापुर १६३/११  
Sb. No. १९३०१

Ref. No : 705550

Bharat Sarkar  
 Government of India  
 Grah Mantralaya  
 Ministry of Home Affairs  
 Mahanideshalaya Assam Rifles  
 Directorate General Assam Rifles  
 Shillong - 793011

II.14015/5th CPC/98/A-II/

March 98

Govt of India  
 Ministry of Home Affairs  
 (P.F.I)  
 New Delhi-01

IMPLEMENTATION OF UPGRADED PAY SCALE FROM 01-1-96  
FOR THE POSTS OF VETERINARY FIELD ASSISTANTS IN  
THE ASSAM RIFLES

Sir,

1. I am directed to invite Ministry's attention to the approved pay scale appearing at serial No. XXIV (c) in Part 'B' of First Schedule of CCS(RP) Rule 1997, wherein the revised scale of certain common category of Veterinary Staff have been approved by the Govt as under :-

Name of Post	Pre-revised Scale	Revised Scale
Stockman/ Compounder/ Stock Asstt/	Rs. 950-20-1150-25- 1500/- pm	Rs. 4000-100-6000/-pm
Animal Husbandry Asstt/	TO	
Dresser	Rs. 1200-30-1560- 40-2040/- pm	

2. It is submitted that there are 31 sanctioned posts of Veterinary Field Assistants in this Force who have been allowed standard revised Scale with effect from 01-1-96 replacing the pre-revised scale as per Part 'A' of First Schedule of CCS(RP) Rule 1997 as under :-

Name of Post	Pre-revised Scale of Pay	Qualification required as per recruit- ment Rule	Revised Scale
Veterinary (a) Field Assistant (VFA)	975-25- 1150-EB-30 -1540/-pm	Matric or equivalent with Diploma in Veterinary Science	Rs. 3200-85- 4900/- pm
(b) 950-20- 1150-EB-25 1500/-pm	Non-matric or equivalent with certifi- cate in Veterinary Science.	Rs. 3050-75- 3950-80- 4590/-pm	

Attested  
AK Choudhury  
Addl. Central Govt  
Standing Counsel

..... 2/-

65/2002

3. Though the name of the post of Veterinary Field Assistant existing in the Assam Rifles is not included in the posts mentioned at serial XXIV(c) in Part 'B' of First Schedule, the pre-revised Scales of Veterinary Field Assistants in Assam Rifles were within the pre-revised Scales as mentioned against above posts which have been revised by a single scale of Rs. 4000-100-6000/- The VFA's of Assam Rifles therefore should be eligible for the upgraded scale of Rs. 4000-100-6000/-pm.

4. It is therefore submitted that the Ministry may kindly accord approval to the implementation of the revised scale of Rs. 4000-100-6000/-pm with effect from 01-1-96 in respect of the post of Veterinary Field Assistants in Assam Rifles.

5. An early reply is highly solicited please.

Yours faithfully,

(RC Thull)  
Colonel  
Deputy Director (A)  
for Director General Assam Rifles

Maison Officer  
Det. Assam Rifles  
Room No. 171  
North Block  
Ministry of Home Affairs  
New Delhi

For information with a request to liaise with the Ministry and obtain approval at the earliest. Letter addressed to NSA (Ministry of Home Affairs) in the concerned section please.

Attested  
AK Chawla

Min. Central Govt  
Standing Council

No. 27012/12/98-PF.I/PF.V  
Government of India/Bharat Sarkar  
Ministry of Home Affairs/Grih Mantaralaya  
\*\*\*\*\*

New Delhi, dated, the 17th Dec. 1999

*Issue*  
*20/11*  
Sub: Implementation of upgraded pay scale to  
Veterinary Field Assistants in the Assam  
Rifles.

\*\*\*

A copy of the minutes of the meeting taken by  
DS(PF) on 3.12.99, on the subject mentioned above, is  
circulated herewith for your information and further  
necessary action please.

*N*  
17/12/99  
(Nirmala Dev)  
Desk Office

1. Shri Sameer Sharma, Director(Pers), MHA.  
2. Shri K.K. Bhardwaj, DD(Pers.), BSF, CGO Complex.  
3. Shri Mallhi, AD(Pers.), BSF CGO Complex,  
4. Shri Malla Ram Diwan, DC(Med.), ITBP, CGO Complex.  
5. Shri J.R. Sohal, Liasion Officer, Assam Rifles,  
North Block.

Copy to:

1. PA to DS(PF).

*S*  
20/12

*Alteedat*  
*JK Chawla*

Adv. Counsel Govt  
Standing Counsel

9

69  
26  
3

Minutes of the Meeting held on 3.12.99 under the chairmanship of DS(PF) regarding upgradation of pay scales of Veterinary Field Assistants of Assam Rifles from Rs.3200-4900 to Rs.4000-6000.

\*\*\*

List of the participants is enclosed.

The proposal for upgradation of pay scale of Veterinary Field Assistants of Assam Rifles was referred to Ministry of Finance for approval. M/o Finance has said that the minimum prescribed qualifications for the post in Assam Rifles are lower than those recommended by the Fifth Pay Commission for the post of Para Veterinary Staff which have been placed in the upgraded pay scale of Rs.4000-6000. MOF has also stated that the grant of this scale to VFA of Assam Rifles may lead to similar demands from the veterinary staff of BSF and other similar organisations:

2. Opening the discussions DD(Pers) BSF and ITBP have intimated that educational qualifications of Veterinary staff in BSF and ITBP are different however, the pay scale are similar as in Assam Rifles. Details of educational qualifications and the pay scale applicable in ITBP and BSF are as per the chart enclosed.

3. Following decisions were taken during discussions:-

(i) DD(pers.) BSF has intimated that a proposal for cadre restructuring of Veterinary staff is being processed by them. ITBP is also processing the proposal on the same lines. Assam Rifles was advised by Dir.(Pers) MHA, to process the proposal for cadre restructuring of the posts of VFA. ✓

(ii) To maintain uniformity in educational qualification and pay scales as recommended by the Fifth Pay commission, Assam Rifles was advised to process the proposal in consultation with the BSF and ITBP, so that a similar proposal on uniform lines is formulated.

(iii) As the posts of Veterinary staff in BSF and ITBP are combatised while in Assam Rifles VFAs are civilians, to maintain the uniformity in the rank structure, Assam Rifles were advised to propose the combatisation of these posts as well.

(iv) Since the matter is already subjudice, any decision for upgradation of pay scales in Assam Rifles can be taken after finalisation of the court case.

\*\*\*

*M. Choudhury*  
M. Choudhury

ADM. Control Room  
Assam Rifles

List of participants

1. Shri Sameer Sharma, Director(Pers) MHA.
2. Shri K.K. Bhardwaj, DD(Pers.) BSF.
3. Shri Mallhi, AD(pers.) BSF.
4. Shri Malla Ram Diwan, DC(Med.) ITBP.
5. Shri J.R. Sohal, LOAR
6. Mrs. Nirmala Dev. DO(PF II).

Attended  
AK Chawla  
Addl. General Gen  
Banding General

AF III  
Not by PF VI  
21/12/2002

21

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**GUWAHATI BENCH**

केन्द्रीय अधिनियम नियन्त्रण  
 Central Administrative Tribunal  
 गुवाहाटी न्यायालय  
 Guwahati Bench

**True Copy**  
 Presented by  
*John Illustre, 1*  
 Advocate

**ORIGINAL APPLICATION NO.. 65 OF 2002**

I, Sorisam Manimacha Singh, resident of Singjamei Makha Meisnam Leikai,  
 Imphal, Manipur.

..... **Applicant.**

**-Versus -**

**1. The Union of India and 4 others**

..... **Respondents.**

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2.	Relevant portion of 5 <sup>th</sup> CPC	A/20	4.....
3.	Relevant portion of 5 <sup>th</sup> CPC	A/21	5.....

**Signature of the Applicant**

*S. Manimacha Singh*

For use in Tribunal's office

Date of filling : .....

Registration No. : .....

IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL  
GUWAHATI BENCH : GUWAHATI

True Copy  
Presented by  
S. Manimacha Singh  
Advocate

Ref.: Original Application No. 65/2002

Shri S. Manimacha Singh ..... Applicant

VS

1. The Union of India & 4 others ..... Respondents

In the matter of  
Rejoinder in Affidavit of the Applicant  
In reply to the written statement  
dt. 28-10-2002 of the Respondents

REJOINDER – IN –AFFIDAVVIT

I, Soraisam Manimacha Singh, the applicant in O.A. No. 65 of 2002 do hereby solemnly make oath and state as follows :-

1. That save and except those which are specifically admitted below, I deny the entire allegations and assertions made by the respondents in their joint written statement dt. 28-10-2002 (which is herein after referred to as the said written statement )
2. That with reference to para No. 1 to 12 of the said w/s, I agree that 5<sup>th</sup> CPC being an expert body have recommended for revised pay scale (higher pay scale) for central civil services, but I do not admit that revised pay scale that recommended for the para veterinarian post or alike post which are termed as Technical post could not be given to the VFA of Assam Rifles as the minimum qualification prescribed for this post is only Non- Matriculate with certificate in Vety. Science.

(a) It is to submit that there is no such Institute in the whole country where a "Non-matriculate" can get a training for such certificate course in Veterinary Science. The post for VFA or equivalent or Para veterinarian Post the minimum essential qualification is matriculate with certificate or training or experience in relevant field.

(b) That Para No. 55:296 of the 5<sup>th</sup> CPC report is to be read along with para No. 55:284. In para no. 296 it is clearly stated that educational qualification are not the prime important in respect of the para veterinarians and other alike nature of post. What is to be look into is the specialized nature of job involving personal risk, exposure to infection and expertise of handling the animals. Para

S. Manimacha Singh

no. 55: 284 it is again stated that the posts which is commonly designated as animals husbandry Asstt., compounder, Dressers, stockman, stock Asstt. Vaccinators, etc. usually require qualification of Matriculation with Diploma or certificate or experience in the relevant field.

The petitioner is Graduate with one year certificate holder in veterinary Science there are VFA in Assam Rifles some of them are PU Science with Master in Veterinary Science, B.A./ BSc. With certificate in veterinary science, under Graduate with diploma, in veterinary science, under Graduate with certificate in veterinary science.

Copy of para No. 55:284 and 55:296 of the 5<sup>th</sup> CPC Report are enclosed herewith and marked as Annx. A/20 and A/21 respectively by way of reproduction from the original book

*S. Manimechai Singh*

- (c) Sec. 30 of INDIAN VETERINARY COUNCIL ACT also says that the minimum qualification may be either Diploma or certificate in the field.
- (d) VFA is also a technical posts, as defined in Appendix II of the ICAR. Field Assts either in veterinary or Field /Farm Technician in Agriculture region of India are of the same nature and are all the technical post. The minimum qualification of a VFA is at least metric plus one year certificate in the field .
- (e) Column No. XXII (a) fo the CCS (revised pay) Rules, 1997 under the "**Other Technician**" all the post requiring matriculation with some experience as minimum qualification are also revised to 4,000 – 6,000/- (at Ann. A/17 to 0.A)
- (f) The respondent also vide its Ministerial letter dt. 31-3-1998 (at Annx – I to the written statement) had agreed that the VFA of AR should also be eligible to enjoy the revised pay scale of Rs. 4000 – 100 – 6000/- vide at para No. 3 & 4 of the said letter
- (g) That Non-Matriculate can not go training for certificate or diploma in Veterinary Science as such they are not qualified for VFA. Non matriculate plus 2 years experience is qualified for Vety. Attendant or alike. It is also discussed in para No. 55:285 stated that Animal Attendance, Bull Attendance, Cattle Attendant etc. It is usually required with middle pass or lower qualification.

A true copy of para No. 55 : 285 of 5<sup>th</sup> CPC Report is also enclosed as Annx. A/21

(h) In respect of para No. 3 of the W/S is deny the statement and I beg to submit that these post of **stockmen/stock Asst.** (to maintain stocks position), **Dresser** (to give dressing or nourishment of wounds and infections), **Vaccinator** (to inoculate or injection vaccine) is no way comparable with **Veterinary Field Asst.** The post of VFA in generic term include whole function and operation in connection with Veterinary and Animal Husbandry works and more over, The VFA of Assam Rifles are working independently. Assam Rifles VFA are more works load and higher responsible then any other paraveterinarian It may be evident from the Chart of duties enclosed as Annexure A/14 of the OA

(i) It is also beg to submit that the veterinary staff in other organization of Central Police Organization such as BSF / ITBP has recruited /Enrolled veterinary Staff as combatant.

(1) Hav. Compounder (Veterinary) ITBP - Rs. 3,200 – 4,900/-  
(2) Hav. Compounder (Veterinary) BSF - Rs. 4,500 – 7000/-  
(3) Asst. Commandant V.O. BSF/ITBP - Rs. 8000-13500/-  
an identical pay as per Ranks Structure.

Verified

Verified that the facts contained in the forgoing page Nos 1 and 2 (a) to (i) are all true and correct to the best of my knowledge and legal points raised herein are known to me from the instruction of my counsel which I verily believe to be true and correct.

This the .....6..... the day of December 2002

By :-

  
Advocate

Signature of the Deponent

  
S. Manmohan Singh  
(Applicant)

Extract from the 5<sup>th</sup> CPC Report

### Veterinary Officers and Staff

**55.281 Veterinary Officers** and Veterinarians are concerned with animal health care, quarantine, certification, registration and breeding of livestock. Some personnel are also engaged in activities of research and development leading to prevention and control of animal diseases and their spread to human beings.

**55.282 Veterinary Officers** :- the hierarchy of veterinary officers consists of Directors of Veterinary, Livestock and Animal Husbandry services, Veterinary Surgeons, Assistant Veterinary Surgeons and Veterinary Officers. These officers are authorized to practice medicine or sign authenticate veterinary health certificates and give evidence as experts under the Indian Evidence Act. They require registration with the Veterinary Council of India after securing a Bachelor's degree in Veterinary Sciences and Animal Husbandry. Posts at this level are usually placed in the pay scales ranging from Rs. 1,640-2,900 to Rs. 7,300-7,600.

**55.283 Veterinary Assistants** : - Below the officer's category are those who directly assist in the performance of veterinary and animal husbandry functions, often discharging such duties independently (particularly in the Union Territories), under the supervision of qualified and registered veterinary practitioners. Posts in this category are designated as Animal House Supervisors / Caretakers and Biological / Zoological / Veterinary Assistants, with a requirement of degree in Biological Sciences. These personnel are placed in the scales of Rs. 1,200-2,040 to Rs. 1,640-2,900 in Group 'C'.

**55.284 Paraveterinarians** :- Below them are the paraveterinarians who provide auxiliary support in veterinary and animal husbandry practices. They are commonly designated as Animal Husbandry Assistants, Compounders/Veterinary Compounders, Dressers, Stockmen, stock Assistants, Vaccinators, and Milk Recorders, usually requiring qualifications of Matriculation with Diploma / Certificate / Training / Experience in the relevant field. They are usually placed in the scales of pay from Rs.950-1,500 to Rs. 1,200-2,040.

S  
Mamina  
Singh

*S. Anand*  
*1/1*

**55.285 Auxiliary Support Staff :-** There is yet another group of personnel in this common category at the support staff level, known as Animal Attendants, Bull Attendants, Cattle Attendant, Syce, Camel Attendant, Shepherds, etc. They are generally in scales ranging from Rs. 750-940 to Rs. 800-1,150, and in some cases even in Rs. 825-1,200 and above. This group of personnel is usually recruited with middle pass or lower qualifications and some experience/knowledge of handling the respective animals.

**55.296 Proposed pay structure for veterinary and paraveterinary staff. -**

\* Keeping in view the specialized nature of job, where educational qualifications may not be of prime importance, involving personal risks, exposure to infection and expertise of handling the animals. We recommend the following structure for the three levels :-

Sl no.	Nomenclature	Minimum educational Qualifications	Proposed pay scale Rs.		
1.	Paraveterinarian Attendant	8th Class + 2 years' experience of handling animals	Entry	775-1,025	
			1 <sup>st</sup> ACP	800-1,150	
			2 <sup>nd</sup> ACP	825-1,200	
			3 <sup>rd</sup> ACP	950-1-500	
2.	Stockman / compounder	Matric + 2 years certificate course + 1 years experience	Entry	1,200-2040	
			1 <sup>st</sup> ACP	1,400-2,300	
			2 <sup>nd</sup> ACP	1,600-2660	
3.	Animal House Supervisor / Assistant Veterinarian / Biological Assistant / Zoological Assistant /	B.Sc. degree in Biological Sciences	Entry	1,600-2660	
			1 <sup>st</sup> ACP	1,640-2900	
			2 <sup>nd</sup> ACP	2000-3500.	

*(Including Stock Assistant, Animal Husbandry Assistant, Dresser)*